

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000018/2023	M/S. ABHOY CHARAN BAKSHI VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// ()
2	BLAPL/0003869/2023	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	//0 () //
3	BLAPL/0003870/2023	SHYAMA HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /170 /2022 () //
4	BLAPL/0003871/2023	DIBYA JAGADALA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /36 /2023 () //
5	BLAPL/0003872/2023	IKHLAQ VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /147 /2023 () //
6	BLAPL/0003873/2023	LAXMAN NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /242 /2022 () //
7	BLAPL/0003874/2023	BISWABHUSAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	BHARATPUR PS /74 /2023 () //
8	BLAPL/0003875/2023	LAXMIDHAR SWAIN @ KALU VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SPL.TASK FORCE /11 /2022 () //
9	BLAPL/0003876/2023	PRASANT KUMAR MOHARANA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIMAKHANDI /69 /2023 () //
10	BLAPL/0003877/2023	MD. MUSTAK ANSARI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA GRPS /20 /2023 () //
11	BLAPL/0003878/2023	GUDDU YADAV VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /7 /2023 () //

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12	BLAPL/0003879/2023	JAYANA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
13	BLAPL/0003880/2023	PRAMOD DIGAL VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	//0 () //
14	BLAPL/0003881/2023	ZAFAR AHMAD VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	EOW,BHUBANESWAR /17 /2022 () //
15	BLAPL/0003882/2023	BHUSAN PATTNAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	LALBAG /132 /2022 () //
16	BLAPL/0003883/2023	SANKAR @ DEEPAK KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BIDANASI /49 /2023 () //
17	BLAPL/0003884/2023	FAYAZ MOHAMMAD @ FAYAZ MD VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /102 /2023 () //
18	BLAPL/0003885/2023	KESHABA SENAPATI VS STATE OF ODISHA	TRILOCHAN NANDA VS	BHAWANIPATNA TOWN /481 /2022 () //
19	BLAPL/0003886/2023	MANJIT SHARMA VS STATE OF ODISHA	RAMDAS ACHARY VS	NCB BHUBANESWAR /2 /2023 () //
20	BLAPL/0003887/2023	SEWA SINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	NCB BHUBANESWAR /2 /2023 () //
21	BLAPL/0003888/2023	TRILOCHAN RAJPALIA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SAINTALA /123 /2020 () //
22	BLAPL/0003889/2023	JAGA @ JAGANNATH BHUYAN VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	BHANJANAGAR /605 /2020 () //
23	BLAPL/0003890/2023	MANA @ MANU @ MANORANJAN DAKUA	PARTHA SARATHI NAYAK	KANIHA /115 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003891/2023	RAM FAL	DR. BINODA KUMAR MISHRA	R.UDAYAGIRI /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003892/2023	SURJYA @ SURJYA NARAYAN SAMAL	SOUBHAGYA KUMAR DASH	BADABAZAR /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003893/2023	BASUDEV BARIK	GOPAL PRASAD LAL	BURLA /554 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003894/2023	SIBAMANI SANKAM	RAJIB LOCHAN PATNAIK	CHITRAKONDA /118 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003895/2023	AMBIKABAI NAVNATH CHAVHAN	BIBEKANANDA BHUYAN	PATTAPUR (DIGAPAHANDI) /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003896/2023	AIYAZ ANSARI	PARTHA SARATHI NAYAK	BISRA /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003897/2023	MUKESH KUMAR BHANJA	ARIJEET MISHRA	KOREI /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003898/2023	PINTU @ ABINASH LENKA	AMULYA RATNA PANDA	LAXMISAGAR P.S. /264 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003899/2023	JAGADISH JENA @ JAGA	SANTOSH KUMAR MAHANTY	BUGUDA /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003900/2023	GAGAN PAULE	SIDHESWAR MOHANTY	JHARSUGUDA SADAR /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003901/2023	PRADEEP KHADIA	SIDHESWAR MOHANTY	BRAJARAJNAGAR /231 /2020
		VS	VS	()

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35	BLAPL/0003902/2023	STATE OF ODISHA SANGRAM KESHARI BARAL VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /229 /2022 ()
36	BLAPL/0003903/2023	STATE OF ODISHA ABDUL RAHIM KHAN VS	MD. GOLAM MADANI VS	// RAJKANIKA /106 /2023 ()
37	BLAPL/0003904/2023	STATE OF ODISHA DRONA HANS VS	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /162 /2022 ()
38	BLAPL/0003905/2023	STATE OF ODISHA ABDUL RAHIM KHAN VS	MD. GOLAM MADANI VS	// RAJKANIKA /130 /2023 ()
39	BLAPL/0003906/2023	STATE OF ODISHA HARISCHANDRA SAHU VS	SUSANTA KUMAR BARAL VS	// BOLANGIR TOWN /120 /2023 ()
40	BLAPL/0003907/2023	STATE OF ODISHA GOURAHARI BEHERA VS	BIKRAM KESHARI BAL VS	// NISCHINTAKOILI /45 /2023 ()
41	BLAPL/0003908/2023	STATE OF ODISHA TARINI NAYAK @ GANJU VS	SURESH KUMAR JENA VS	// KOIDA /26 /2023 ()
42	BLAPL/0003909/2023	STATE OF ODISHA BIKU @ JITU RANJAN KHATEI VS	RABI NARAYAN MOHANTY VS	// BADAGODA P.S. /158 /2018 ()
43	BLAPL/0003910/2023	STATE OF ODISHA SAROJINI PATRA VS	BIKRAM KESHARI BAL VS	// BHADRESWAR /12 /2023 ()
44	BLAPL/0003911/2023	STATE OF ODISHA HAFIZ KHAN VS	RABI NARAYAN MOHANTY VS	// PIPLI /559 /2022 ()
45	BLAPL/0003912/2023	STATE OF ODISHA PAKUA @ RAJESH JENA @ RAJ KUMAR JENA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// BINJHARPUR /82 /2023 () //

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46	BLAPL/0003913/2023	KULU @ MANOJ JENA @ MANOJ KUMAR JENA VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BINJHARPUR /82 /2023 () //
47	BLAPL/0003914/2023	AJAYA KUMAR NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	/ /0 () //
48	BLAPL/0003915/2023	JALANDHAR MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KOSAGUMUDA /19 /2023 () //
49	BLAPL/0003916/2023	ASHUTOSH MOHANTY @ GORA @ CHASAMA VS STATE OF ODISHA	ABHAS MOHANTY VS	LINGARAJ P.S. /189 /2020 () //
50	BLAPL/0003917/2023	SAMIRAN BAIRAGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /8 /2019 () //
51	BLAPL/0003918/2023	PANU SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KISHORENAGAR (ANUGUL) /178 /2022 () //
52	BLAPL/0003919/2023	RATNESH KUMAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
53	BLAPL/0003920/2023	PINTU KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /45 /2023 () //
54	BLAPL/0003921/2023	TIRTHA CHANDRA BHOI VS STATE OF ODISHA	SATYABRATA PANDA VS	BIJEPUR /47 /2023 () //
55	BLAPL/0003922/2023	NABIN MIDIAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /39 /2023 () //
56	BLAPL/0003923/2023	PRASANNA@PRASAN KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	TANGI /27 /2023 () //
57	BLAPL/0003924/2023	SANKAR GOUDA	PRATYUSHA NAIDU	BADABAZAR /122 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0003925/2023	MANIKA TANGUL	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0003926/2023	KASHINATH MAHAKUDA @ GOUDA	PRATYUSHA NAIDU	BADABAZAR /122 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0003927/2023	RAJESH BEHERA	BHABANI SHANKAR DASPARIDA	PADAMPUR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0003928/2023	PRAKASH BHOI	RABINDRA NATH PANDA	AIRPORT /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0003929/2023	BABULU @ BABLU BEHERA	BHABANI SHANKAR DASPARIDA	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0003930/2023	JEET @ ABHIJEET MOHURIA	SURYAKANTA DASH	JEYPORE TOWN /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0003931/2023	DEEPAK HIRAN	ANIRUDHA DAS	TENTULIKHUNTI /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0003932/2023	KESHARI YADAV	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0003933/2023	BALIA @ BALARAM BHOI	BIBEKANANDA BHUYAN	NIMAPADA /400 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0003934/2023	PRADIP KUMAR MANDAL	RAJIB LOCHAN PATNAIK	KALIMELA /242 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0003935/2023	BUDU @ LITU @ PARAMJIT SAHOO	PANCHANAN PANIGRAHI	TIGIRIA /53 /2023
		VS	VS	()

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69	BLAPL/0003936/2023	STATE OF ODISHA SATYARANJAN SWAIN VS	SURYAKANTA DWIBEDI VS	// BALIAPAL /2 /2023 ()
70	BLAPL/0003937/2023	STATE OF ODISHA PRADEEP PALATASINGHA VS	ROHIT RANJAN RAY VS	// / /0 ()
71	BLAPL/0003938/2023	STATE OF ODISHA BALARAM PATRA VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /68 /2023 ()
72	BLAPL/0003939/2023	STATE OF ODISHA BALARAM PATRA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /2 /2023 ()
73	BLAPL/0003940/2023	STATE OF ODISHA SATYA PRADHAN VS	BIKAS SWAIN VS	// BOLANGIR TOWN /120 /2023 ()
74	BLAPL/0003941/2023	STATE OF ODISHA BALARAM PATRA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /512 /2022 ()
75	BLAPL/0003942/2023	STATE OF ODISHA DEBA MADKAMI VS	PRASANTA KUMAR NANDA VS	// M.V.79 /74 /2021 ()
76	BLAPL/0003943/2023	STATE OF ODISHA SUKANTI MUNDA VS	UNMESH CHANDRA JENA VS	// DEOGARH /33 /2023 ()
77	BLAPL/0003944/2023	STATE OF ODISHA RAJENDRA PALEI VS	DHARMENDRA SETHY VS	// NILGIRI /67 /2023 ()
78	BLAPL/0003945/2023	STATE OF ODISHA DALIMBA BARIK VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /120 /2023 ()
79	BLAPL/0003946/2023	STATE OF ODISHA MANOJ MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// SONEPUR /81 /2023 () //

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80	BLAPL/0003947/2023	RAMAKRUSHNA JANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /127 /2022 () //
81	BLAPL/0003948/2023	CHANDRA KHEMUNDU @ KIRSANI @ SURESH CHAN VS STATE OF ODISHA	SONAT KIRISANAL VS	NANDAPUR /100 /2021 () //
82	BLAPL/0003949/2023	BIBHUDUTTA ROUSTRAY @ RAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /362 /2020 () //
83	BLAPL/0003950/2023	GUDDU SA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /241 /2022 () //
84	BLAPL/0003951/2023	CHATURA NAIK VS STATE OF ODISHA	BASUDEV PUJARI VS	TALCHER TOWN /114 /2023 () //
85	BLAPL/0003952/2023	PANCHANAN BEHERA VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	/ /0 () //
86	BLAPL/0003953/2023	HARIHARA DASH VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /56 /2023 () //
87	BLAPL/0003954/2023	MANGULI BHUMIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
88	BLAPL/0003955/2023	AJAYA KUMAR MAHARANA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /467 /2016 () //
89	BLAPL/0003956/2023	KARTIK KERAI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /289 /2020 () //
90	BLAPL/0003957/2023	MAJHI @ PRAHALLAD PEREI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /289 /2022 () //
91	BLAPL/0003958/2023	BIKU@BRAJA MOHAN PATTANAYAK	BASUDEV PUJARI	TALCHER TOWN /168 /2023

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0003959/2023	JAIDEEP RAHA	LALITENDU MISHRA	EOW,BHUBANESWAR /13 /2015
		VS	VS	()
		STATE OF ODISHA (EOW)		//
93	BLAPL/0003960/2023	HARICHARAN SAHOO	SATYA RANJAN MULIA	TELKOI /197 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0003961/2023	BHOLANATH BEHERA	SURESH KUMAR JENA	PANIKOILI /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0003962/2023	MIRZA HANSADA @ MIRZA HANSDAH	BIBEKANANDA MAHAPATRA	TOMKA /19 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0003963/2023	KUNA BEHERA	MANAS KUMAR CHAND	TANGI (KHURDA) /283 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0003964/2023	KULU BAGH @ BAG	AKSHAYA KUMAR SAHOO	DEOGARH /841 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0003965/2023	LAXMI TANTY	KULDEEP MOHANTY	BANDOMUNDA /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0003966/2023	LINGARAJ BAG	BIBHU PRASAD CHHUALSINGH	TUMUDIBANDHA /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0003967/2023	DUSHA @ KARNA NISAL	PRASANNA KUMAR MISHRA	GUDARI /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0003968/2023	PRAMOD KUMAR PRADHAN	AMIT KUMAR NATH	BANARAPAL /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0003969/2023	KAMLESH KUMAR	RAJIB LOCHAN PATNAIK	BISSAMCUTTACK /23 /2023
		VS	VS	()

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103	BLAPL/0003970/2023	STATE OF ODISHA SANI @ SESHADIBA JENA @ SSHA DEV JENA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /73 /2023 ()
104	BLAPL/0003971/2023	STATE OF ODISHA KUNDAN PRASAD DAS VS	DIBYAJYOTI SAHOO VS	// / /0 ()
105	BLAPL/0003972/2023	STATE OF ODISHA ALOK KUMAR BEHERA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
106	BLAPL/0003973/2023	STATE OF ODISHA RATNAKAR NAIK VS	SURYAKANTA DWIBEDI VS	// KANIHA /211 /2016 ()
107	BLAPL/0003974/2023	STATE OF ODISHA NAROTTAM RANASINGH VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
108	BLAPL/0003975/2023	STATE OF ODISHA DINESH SAHIS@DINESH KU SAHIS VS	SUBODH KUMAR MOHANTY VS	// JHARSUGUDA SADAR /61 /2023 ()
109	BLAPL/0003976/2023	STATE OF ODISHA SUJAN KANHAR VS	SATYA RANJAN MULIA VS	// ATHGARH /173 /2022 ()
110	BLAPL/0003977/2023	STATE OF ODISHA SURATHA SAMAL VS	RAMANI KANTA PATTANAIK VS	// CUTTACK SADAR /485 /2020 ()
111	BLAPL/0003978/2023	STATE OF ODISHA CHITTARANJAN GHADEI @ BULU VS	SANJIB KUMAR BHANJADEO VS	// FATEGARH /181 /2022 ()
112	BLAPL/0003979/2023	STATE OF ODISHA DEBASISH BARIK VS	SATYABRATA PANDA VS	// PADAMPUR /159 /2022 ()
113	BLAPL/0003980/2023	STATE OF ODISHA LAXMI @ LAXMIPRIYA JENA VS	GOURI MOHAN RATH VS	// SORO /84 /2021 ()
		STATE OF ODISHA		//

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114	BLAPL/0003981/2023	RABINDRA YADAV VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ULLUNDA /7 /2023 () //
115	BLAPL/0003982/2023	RAJENDRA@PINKU@PETU SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /92 /2021 () //
116	BLAPL/0003983/2023	MD.KAMAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /241 /2022 () //
117	BLAPL/0003984/2023	BALAKRUSHNA SUNA VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /35 /2023 () //
118	CMAPL/0000286/2023	ANITA SAMANTARAY VS STATE OF ODISHA	Jyotirmay Gupta VS	// () //
119	CMAPL/0000287/2023	ANANTA KUMAR DEV VS STATE OF ODISHA	ADV. VS	// () //
120	CMAPL/0000288/2023	MRUTANJAYA MOHANTA VS STATE OF ODISHA	ADV. VS	// () //
121	CMAPL/0000289/2023	DUSMANTA KUMAR ROUT VS STATE OF ODISHA	ADV. VS	// () //
122	CMAPL/0000290/2023	ARUP KUMAR JENA VS STATE OF ODISHA	ADV VS	// () //
123	CMAPL/0000291/2023	MANAGING DIRECTOR, ODISHA STATE CIVIL SUPPLIES CORP. LTD. VS BHAGIRATHI NAYAK	ADV VS	// () //
124	CMAPL/0000292/2023	O.P.S.C VS DR.BIKASH KUMAR PATTANAYAK	G.P.DUTTA VS	// () //
125	CMAPL/0000293/2023	LAXMIDHAR MAHARANA	GHANASHYAM MUDULI	//

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		VS	VS	0
126	CMAPL/0000294/2023	STATE OF ODISHA JAGANNATH BASTIA	IN PERSON	//
		VS	VS	0
127	CMAPL/0000295/2023	ODISHA CO-OPERATIVE HOUSING CORPORATION LTD. MADHABI BEHERA	ADV	//
		VS	VS	0
128	CMP/0000407/2023	STATE OF ODISHA BANSIDHAR PANDIT	BISWAJIT MOHAPATRA	//
		VS	VS	0
129	CMP/0000408/2023	PARBATI BEHERA ARCHANA SAHU	SURYAKANTA DASH	//
		VS	VS	0
130	CMP/0000409/2023	SUHANI SAHU GODABA MADHU @ G.MADHU	RABINDRA KUMAR SAHOO	//
		VS	VS	0
131	CMP/0000410/2023	RAI ANANDAM AISHWARYA MOHANTY	KALINGA KESHARI MOHAPATRA	//
		VS	VS	0
132	CMP/0000411/2023	SANTILATA SWAIN DEBASISH SEN	PRAFULLA KUMAR LENKA	//
		VS	VS	0
133	CMP/0000412/2023	SUBHASIS SEN SUJIT KUMAR MOHANTY	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
134	CMP/0000413/2023	SUBHAJANI MOHANTY BIKRAM KESHARI DHAL	TANMAY MISHRA	//
		VS	VS	0
135	CMP/0000414/2023	SANGRAM KESHARI DHAL KANDURI BHATTA	SUMITRA MOHANTY	//
		VS	VS	0
136	CMP/0000415/2023	RADHAMOHAN DEV BIJE, BHARATIPUR PUNYASLOK DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CMP/0000416/2023	STATE OF ODISHA DIBYASINGHA BARIK VS JEMA BARIK	SIDHARTH SHANKAR PADHY VS	// // 0 //
138	CMP/0000417/2023	PADMA MANJARI DEVI VS PRATIBHA MANJARI DEVI	PRAFULLA KUMAR RATH VS	// 0 //
139	CONTC/0002326/2023	JAYASRI MALLA VS KRUSHNA CHANDRA NAYAK	ADV. VS	// 0 //
140	CONTC/0002327/2023	TRINATH PARIDA VS ANU GARG, SECY. TO GOVT., WATER RESOURCE DEPT.	ADV. VS	// 0 //
141	CONTC/0002328/2023	RAMA CHANDRA BEHERA VS ANU GARG, PRINCIPAL SECY., W.R. DEPT.	ADV. VS	// 0 //
142	CONTC/0002329/2023	JOGESWAR BANCHHAR VS RATINDRA NARAYAN MALLIK, ENGER. IN CHIEF, PUBLIC HEALTH, BBSR	ADV VS	// 0 //
143	CONTC/0002330/2023	RAMESH CHANDRA SAHOO VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
144	CONTC/0002331/2023	NILAMANI DAS VS SANATHA KUMAR N, IFS	ADV VS	// 0 //
145	CONTC/0002332/2023	SUDHAKAR DASH VS ASWATHY S., IAS	SANGRAM JENA VS	// 0 //
146	CONTC/0002333/2023	SANJAY KESHARI MOHAPATRA VS SMRUTI PRAGYAN PRIYADARSHINI	ADV. VS	// 0 //
147	CONTC/0002334/2023	PRATYASHA PARIMITA ACHARYA VS SIDHARTHA SHANKAR SWAIN, IAS	SANGRAM JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0002335/2023	NILAKANTHA MUDULI VS PRADIP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
149	CONTC/0002336/2023	SOVANANDA ROUT VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
150	CONTC/0002337/2023	JYOTSNA DEEP VS MONISHA BANARJEE, IAS	ADV VS	// 0 //
151	CONTC/0002338/2023	PRADIP KUMAR GOCHAYAT VS SUKUMAL SAHA, BRANCH MANAGER, UNION BANK OF INDIA, CUTTACK	ADV VS	// 0 //
152	CONTC/0002339/2023	ANITA DAS VS SANATHA KUMAR N, IFS DY. DIR., NANDANKANAN ZOOLOGICAL PARK	ADV. VS	// 0 //
153	CONTC/0002340/2023	SUSHANTA KUMAR DAS VS MANAS RANJAN BHOI, TAHASILDAR, CUTTACK	ADV VS	// 0 //
154	CONTC/0002341/2023	NIRANJAN NAYAK VS COMNR. CUM SECY., DEPT. OF S AND ME, ODISHA, BBSR.	DEVI PRASAD DASH VS	// 0 //
155	CONTC/0002342/2023	SUSHANTA KUMAR DAS VS MANAS RANJAN BHOI, TAHASILDAR, CUTTACK	ADV VS	// 0 //
156	CONTC/0002343/2023	MANMATHNATH MAHANTA VS ASWATHY S., IAS	ADV VS	// 0 //
157	CONTC/0002344/2023	NAROTTAM PARIDA VS SATYABRATA SAHU, IAS	PRASANTA KUMAR MISHRA VS	// 0 //
158	CONTC/0002345/2023	TANKADHAR ROUT VS SATYABRATA SAHU, IAS	PRASANTA KUMAR MISHRA VS	// 0 //
159	CONTC/0002346/2023	RAM CHANDRA SETH	PRASANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0002347/2023	SATYABRATA SAHU, IAS SUDHANSU BEHERA	ADV	//
		VS	VS	0
161	CONTC/0002348/2023	LALIT DAS, IPS PANCHANAN NAIK	ADV	//
		VS	VS	0
162	CONTC/0002349/2023	DR. MONA SHARMA, IAS BANSHIDHAR KHATUA	ADV	//
		VS	VS	0
163	CONTC/0002350/2023	S.ASWATHY S, I.A.S. GUNANIDHI PRADHAN	ADV	//
		VS	VS	0
164	CONTC/0002351/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., R.D., DEPT. BIJAYA KUMAR BISWAL	ADV	//
		VS	VS	0
165	CONTC/0002352/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., R.D., DEPT. BIJAY KUMAR MISHRA	ADV	//
		VS	VS	0
166	CONTC/0002353/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., R.D., DEPT. MAHESWAR JENA	ADV	//
		VS	VS	0
167	CONTC/0002354/2023	SUSHIL KUMAR LOHANI, PR AND DW. DEPT. NARESH CHANDRA PANDA	ADV	//
		VS	VS	0
168	CONTC/0002355/2023	G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT. LAXMIDHAR SAHOO	ADV	//
		VS	VS	0
169	CONTC/0002356/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., R.D., DEPT. ASHOK KUMAR SWAIN	ADV	//
		VS	VS	0
170	CONTC/0002357/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., R.D., DEPT. ASHA RANI RATH	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0002358/2023	ROHIT KUMAR LENKA, I.F.S. NARAYAN CHANDRA PANI VS	PRASANTA KUMAR MISHRA VS	// // 0
172	CONTC/0002359/2023	SATYABRATA SAHU, I.A.S. SUSANTA KUMAR SAHOO VS	SATYABRATA MOHANTY VS	// // 0
173	CONTC/0002360/2023	SATYABRATA SAHU, I.A.S. KANHU CHARAN MUNDA VS	ADV VS	// // 0
174	CONTC/0002361/2023	ASHISH THAKARE, I.A.S. JOGENDRA KUMAR SENAPATI VS	ADV VS	// // 0
175	CONTC/0002362/2023	HADIBANDHU BEHERA, ENGR., IN CHIEF RWSS, ODISHA DEBA PRASAD SENDHA VS	ADV VS	// // 0
176	CONTC/0002363/2023	SOMA SANKARA PRASAD, MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BALASORE VS	ADV VS	// // 0
177	CONTC/0002364/2023	MOHAN M, CHAIRMAN ODISHA GRAMYA BANK, HEAD OFFICE RAMA SUNDARI PANDA VS	ADV VS	// // 0
178	CONTC/0002365/2023	BHASKAR JYOTI SHARMA, I.A.S. JHASAKETAN SAMAL VS	ADV VS	// // 0
179	CONTC/0002366/2023	TARANISENA DHAL, CHIEF ENGR., AND BASIN MANAGER GOBINDA CHANDRA ROUL VS	ADV VS	// // 0
180	CONTC/0002367/2023	TARANISENA DHAL, CHIEF ENGR., AND BASIN MANAGER SAKUNTALA SAHOO VS	ADV VS	// // 0
181	CONTC/0002368/2023	SARAT CHANDRA NAYAK, I.A.S. DAYANIDHI SATAPATHY VS	ADV VS	// // 0
		SATYABRATA SAHU, IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0002369/2023	PRAMOD CHANDRA SWAIN VS	ADV VS	// ()
183	CONTC/0002370/2023	SANJEEV PANDA, CHAIRMAN CUM MANAGER, DIRECTOR STATE POLICE HOUSE AND WELFARE CO. LT.D. KANHU CHARAN NAYAK VS	ADV VS	// ()
184	CONTC/0002371/2023	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, R AND D.M. DEPT., BBSR PURNA CHANDRA PANIGRAHI VS	ADV VS	// ()
185	CONTC/0002372/2023	SATYABRATA SAHU, IAS HRUSIKESH SATAPATHY VS	ADV VS	// ()
186	CONTC/0002373/2023	ANU GARG, IAS DAMODAR MOHANTY VS	ADV VS	// ()
187	CONTC/0002374/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. GOVT. OF ODISHA, R AND D.M DEPT. NIMAI CHARAN PARIDA VS	ADV VS	// ()
188	CONTC/0002375/2023	VISHAL KUMAR DEV, SECY. TO GOVT. OF ODISHA, H AND F.W JATINDRA KUMAR DAS VS	ASHOK KUMAR APAT VS	// ()
189	CONTC/0002376/2023	ASHISH THAKARE, IAS KAILASH CHANDRA PARIDA VS	ADV VS	// ()
190	CONTC/0002377/2023	SATYABRATA SAHU, SECY. FOREST AND ENVIRONMENT DEPT GAJENDRA KABAT VS	BIBEKANANDA BHUYAN VS	// ()
191	CONTC/0002378/2023	ISWAR CHANDRA NAIK, OAS(S) SUBHALAXMI MISHRA VS	AMITAV TRIPATHY VS	// ()
192	CRLA/0000385/2023	NARAHARI SETHI, DIRECTOR OF HIGHER EDU. DHRUBA CHARAN NAYAK VS	RAJENDRA KUMAR PRADHAN VS	// ()
193	CRLA/0000386/2023	UNION OF INDIA (CBI) SATYANARAYAN SAMAL	ARUJEET MISHRA	// DHARMASALA /17 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLA/0000387/2023	STATE OF ODISHA RANJIT KUMAR	SURYAKANTA DWIBEDI	// NABARANGAPUR TOWN /90 /2021
		VS	VS	()
195	CRLA/0000388/2023	STATE OF ODISHA KUNI @ SABITA PARIDA	BIBEKANANDA MAHAPATRA	// BARI /329 /2022
		VS	VS	()
196	CRLA/0000389/2023	STATE OF ODISHA BAI @ BALARAM GIRI	BHABANI SHANKAR DASPARIDA	// BHOGRAI /159 /2016
		VS	VS	()
197	CRLA/0000390/2023	STATE OF ODISHA SANTOSH SING	JAYDEEP PAL	// NILGIRI /47 /2020
		VS	VS	()
198	CRLMA/0000114/2023	STATE OF ODISHA PINTU SETHI	ADV	// KODALA /287 /2022
		VS	VS	()
199	CRLMA/0000115/2023	STATE OF ODISHA ANITA MISHRA	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
200	CRLMC/0001776/2023	STATE OF ODISHA UDAYANATH SAHOO		// EOW,BHUBANESWAR /25 /2015
		VS	VS	()
201	CRLMC/0001777/2023	STATE OF ODISHA (HOME DEPT.) PRAFULLA MAJHI @ PRAFULLA KUMAR MAJHI	PRADEEP KUMAR KHUNTIA	// NAKTIDEUL /3 /2015
		VS	VS	()
202	CRLMC/0001778/2023	STATE OF ODISHA UDAYANATH SAHOO		// EOW,BHUBANESWAR /24 /2015
		VS	VS	()
203	CRLMC/0001779/2023	STATE OF ODISHA GAHADU BAG	JUGALA KISHORE PANDA	// barpalli /14 /2019
		VS	VS	()
204	CRLMC/0001780/2023	STATE OF ODISHA RAJESH GOSSAIN	NIROD KUMAR SAHU	// RAGHUNATHPALI /176 /2022
		VS	VS	S.D.J.M.,PANPOSH(Sundargarh)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0001781/2023	STATE OF ODISHA DEEPAK BALA @ DIPAK BALA VS	PRANAB KUMAR DAS VS	ICC/0000211/2022 M.V.79 /9 /2021 ()
206	CRLMC/0001782/2023	STATE OF ODISHA DR. GUNANIDHI NAIK, OAS VS	S.K.MISHRA VS	// KOMNA PS /186 /2013 ()
207	CRLMC/0001783/2023	STATE OF ODISHA BAPAN SARKAR VS	HARIPAD MOHANTY VS	// K.NUAGOAN /30 /2020 ()
208	CRLMC/0001784/2023	STATE OF ODISHA VASADI SATYANARAYAN VS	HEMANT KUMAR MUND VS	// VIGILANCE PS (BERHAMPUR) /28 /2008 ()
209	CRLMC/0001785/2023	STATE OF ODISHA(VIG.) SUBODIYA KARJEE VS	SOUBHAGYA KUMAR DASH VS	// SERANGO /37 /2016 ()
210	CRLMC/0001786/2023	STATE OF ODISHA PACHHA @ DEBENDRA KUMAR SAHU VS	SOUBHAGYA KUMAR DASH VS	// SOSO /47 /2002 ()
211	CRLMC/0001787/2023	STATE OF ODISHA PAPU @ RAKESH KUMAR PRADHAN VS	DEEPAK KUMAR SAHOO VS	// ITAMATI /90 /2015 ()
212	CRLMC/0001788/2023	STATE OF ODISHA RANJAN KUMAR JENA VS	SRINIVAS MOHANTY VS	// PURIGHAT /162 /2022 ()
213	CRLMC/0001789/2023	STATE OF ODISHA PURNA CHANDRA PATRA VS	PRADEEP KUMAR DAS VS	// //0 ()
214	CRLMC/0001790/2023	STATE OF ODISHA SUSANTA KUMAR SAHU VS	PRASANTA KUMAR NANDA VS	// //0 ()
215	CRLMC/0001791/2023	STATE OF ODISHA PITAMBAR DALEI@BAPU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /268 /2018 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0001792/2023	ADIT KUMAR BISWAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 () //
217	CRLMC/0001793/2023	BAPI BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIALI /289 /2021 () //
218	CRLMC/0001794/2023	PRAKASH KUMAR MISHRA @ PRAKASH @ LULIA MISHRA VS STATE OF ODISHA	SSIRVA KANTA DWIBEDI VS	ODAGAON /142 /2022 () //
219	CRLMC/0001795/2023	DUKHU BENYA VS STATE OF ODISHA	SABYASACHI MISHRA VS	DASMANTAPUR /35 /2009 () //
220	CRLMC/0001796/2023	GOBINDA MALLICK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	DHANUPALI /120 /2022 () //
221	CRLMC/0001797/2023	LAXMAN BEHERA VS STATE OF ODISHA	B. N. MOHAPATRA VS	KALINGA NAGAR /86 /2018 () //
222	CRLMC/0001798/2023	BUI NAHARA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /221 /2021 () //
223	CRLMC/0001799/2023	JAGU @ KALIM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /231 /2022 () //
224	CRLMC/0001800/2023	SK. SAIFUL @ SAIFUL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /231 /2022 () //
225	CRLMC/0001801/2023	IMRAN KHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /147 /2015 () //
226	CRLMC/0001802/2023	JATAN PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 () //
227	CRLMC/0001803/2023	BIRABAR ROUSTRAY	AMRITA MISHRA	SATYABADI /50 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0001804/2023	STATE OF ODISHA SUDIPTA RANJAN CHAND	SOUMYA RANJAN DAS	// / /0
		VS	VS	()
229	CRLMC/0001805/2023	BASANTA KUMAR JALI BHIM YADAV	SOUMYA RANJAN DAS	// PLANTSITE /71 /2023
		VS	VS	()
230	CRLMC/0001806/2023	STATE OF ODISHA NARESH CHANDRA NAYAK	UNMESH CHANDRA JENA	// BHADRAK RURAL /26 /2023
		VS	VS	()
231	CRLMC/0001807/2023	STATE OF ODISHA HEMSAGAR SETHI	JNYANANANDA PANDA	// KESINGA /184 /2019
		VS	VS	()
232	CRLMC/0001808/2023	STATE OF ODISHA HEMANT KUMAR NAIK @ NAYAK	AMIT KUMAR NATH	// ANGUL TOWN /73 /2022
		VS	VS	()
233	CRLMC/0001809/2023	STATE OF ODISHA RABI DORA	MANAS CHAND	// BOLAGARH P.S. /39 /2023
		VS	VS	()
234	CRLMC/0001810/2023	STATE OF ODISHA KUNMUN BHUDHI RAO @ KURMIN BUDHIRAM	SMRUTI RANJAN ROUT	// MALGODOWN /21 /2023
		VS	VS	()
235	CRLMC/0001811/2023	STATE OF ODISHA SAUMYA RANJAN MOHAPATRA	BIPLAB KUMAR DASH	// MAHILA P.S. BUXIBAZAR /138 /2022
		VS	VS	()
236	CRLMC/0001812/2023	STATE OF ODISHA ANIL KUMAR NAYAK	DILLIP KUMAR RAY	// / /0
		VS	VS	()
237	CRLMP/0000696/2023	STATE OF ODISHA PRAVAKAR ROUT	PRITAM KUMAR MOHANTY	// / /0
		VS	VS	()
238	CRLMP/0000697/2023	STATE OF ODISHA SANTANU KUMAR DORA	NIRANJAN HOTA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0000698/2023	JYOTIRMAYEE DORA SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// NIMAPADA /284 /2017 ()
240	CRLMP/0000699/2023	M/S ARIHAT PHARMAAKON, KOLKATA VS STATE OF ODISHA	IMRAN ALI VS	// / /0 ()
241	CRLMP/0000700/2023	TRILOCHAN PANDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// / /0 ()
242	CRLMP/0000701/2023	M/S.MAGNUM SEA FOODS LTD., BBSR VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	// / /0 ()
243	CRLMP/0000702/2023	M/S.MAGNUM SEA FOODS LTD., BBSR VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	// / /0 ()
244	CRLMP/0000703/2023	SULOCHANA KHATUA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// / /0 ()
245	CRLMP/0000704/2023	BINODINI JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / /0 ()
246	CRLMP/0000705/2023	SUDHANSU BALA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// / /0 ()
247	CRLMP/0000706/2023	BAISHNAB CHARAN RANA VS SANDEEP MOHANTY	SAILESH DAS VS	// / /0 ()
248	CRLMP/0000707/2023	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// / /0 ()
249	CRLMP/0000708/2023	CHINTAMANI DAS VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMP/0000709/2023	PRADIP KUMAR SETHI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	//0 () //
251	CRLREV/0000180/2023	ARUN KUMAR ROUT VS BIKRAM RAY CHOUDHURY	SAMARENDRA MOHANTY VS	//0 () //
252	CRLREV/0000181/2023	LIPIKA SWAIN @ PATRA VS STATE OF ODISHA	BIJAYA KUMAR ROURTRAY VS	CHOUHWAR /293 /2015 () //
253	CRLREV/0000182/2023	CHINMAYA KUMAR PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BIJEPUR /184 /2015 () //
254	CRLREV/0000183/2023	BAPINA @ SAMBIT JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	CUTTACK SADAR /184 /2016 () //
255	CRLREV/0000184/2023	BRAJA KISHORE SWAIN VS PRATAP KESHARI MOHANTY	SATYABRATA MOHANTY (1) VS	//0 () //
256	CRLREV/0000185/2023	TULU @ DILLIP KUMAR BALA VS SARMISTHA SWAIN	TAPASWINI SINHA VS	MAHANGA /206 /2021 () //
257	CRLREV/0000186/2023	AJAYA KUMAR JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NANDANKANAN /11 /2012 () //
258	CRLREV/0000187/2023	SAROJ KANTA MALLICK VS STATE OF ODISHA(VIG.)	P.K.TRIPATHY VS	BHUBANESWAR VIGILANCE /23 /2007 () //
259	CRLREV/0000188/2023	MAHENDRA PRUSTY VS STATE OF ODISHA	RAMDAS ACHARY VS	PURIGHAT /27 /2014 () //
260	FAO/0000176/2023	CHHOTU LOHRA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha) Oa/0000041/2021
261	FAO/0000177/2023	RANJAN KUMAR NAYAK	SATYABAN SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
262	FAO/0000178/2023	UNION OF INDIA ATULYA PRADHAN	SATYABAN SAHOO	Oa/0000138/2019 //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
263	FAO/0000179/2023	UNION OF INDIA PRITAM MAHANANDA	SATYABAN SAHOO	Oa/0000004/2021 //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
264	FAO/0000180/2023	UNION OF INDIA RANJITA MOHAPATRA @ RANJEETA MOHAPATRA	SATYABAN SAHOO	Oa/0000045/2017 //
		VS	VS	()
		UNION OF INDIA		//
265	FAO/0000181/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE COMPANY	SANTOSH KUMAR MOHANTY	//
		VS	VS	()
		SIBA PRADHAN		//
266	FAO/0000182/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	RIYATA SMOHAPATRA	//
		VS	VS	()
		MANGARAJ NAYAK @ LULU		//
267	FAO/0000183/2023	DHRUBA KUDUI	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
268	FAO/0000184/2023	SALAN BUDA	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
269	FAO/0000185/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM SUGAR CO. LTD.	G.P DUTTA	//
		VS	VS	()
		BISHIKESHAN SAHOO		//
270	FAO/0000186/2023	O.I.C., SHRIRAM G.I.CO. LTD.	G.P DUTTA	//
		VS	VS	()
		SITANATH NANDA		//
271	MACA/0000327/2023	RUDRA NARAYAN PATI	B. SINGH	//
		VS	VS	()
		SANAPALA LOKESWARA RAO		//
272	MACA/0000328/2023	NIKUNJA JENA	B. SINGH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		JITENDRA BEHERA		//
273	MACA/0000329/2023	M/S. NATIONAL INSURANCE CO. LTD.	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		CHINMAY KUMAR BISWAL		//
274	MACA/0000330/2023	THE BRANCH MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	SEIKH KUMAR MISHRA	//
		VS	VS	0
		KESHARI MANHIRA		//
275	MACA/0000331/2023	RAHUL AGRAWAL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		SUSHAMA KUMBHAR		//
276	MACA/0000332/2023	RAHUL AGRAWAL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		DILKESWARI BHOI		//
277	MACA/0000333/2023	TIKINA BISWAL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		P.C.KAR		//
278	MACA/0000334/2023	BRUNDABAN SWAIN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BALARAM SAHOO		//
279	MACA/0000335/2023	SWEETY MALIK @ MITALI MALIK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BANKANIDHI SAHOO		//
280	MACA/0000336/2023	JANARDAN PATRA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		GOPINATH DAS		//
281	MACA/0000337/2023	INDRAJIT SAHU	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		BHAGABAT SAHOO		//
282	MACA/0000338/2023	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD.	ADAMALI KHAN	//
		VS	VS	0
		ANSUYA JAL		//
283	MACA/0000339/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	BOUYDASMOHAPATRA	//
		VS	VS	0
		HRUSIKESH MAHAKUD		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	MACA/0000340/2023	NIRANJAN PARIDA VS PRAMOD KUMAR BEHERA	ANANGA KUMAR OTTA VS	// 0 //
285	MACA/0000341/2023	THE ORIENTAL INSURANCE CO. LTD. VS SURENDRA PAIKA	SOMNATH ROY VS	// 0 //
286	MACA/0000342/2023	THE ORIENTAL INSURANCE CO. LTD. VS SULOCHANA PAIK	SOMNATH ROY VS	// 0 //
287	MACA/0000343/2023	THE ORIENTAL INSURANCE CO. LTD. VS MALI SINGH	SOMNATH ROY VS	// 0 //
288	MACA/0000344/2023	DHANANJAYA MEHER VS THE AIG INSURANCE CO. LTD.	PRASHANTA KUMAR NAYAK VS	// 0 //
289	MACA/0000345/2023	THE BRANCH MANAGER, SBI G.I.CO. LTD. VS BELA NAG	G.P DUTTA VS	// 0 //
290	MACA/0000346/2023	THE BRANCH MANAGER, SBI G.I.CO. LTD. VS ASHA GIRI	G.P DUTTA VS	// 0 //
291	MATA/0000118/2023	SATYAJIT PATTNAYAK VS SOUMITRI JENA	ARIJEET MISHRA VS	// 0 //
292	MATA/0000119/2023	ANANYA JENA VS YASOBANTA PATRA	ARIJEET MISHRA VS	// 0 //
293	MATA/0000120/2023	KHYANAPRAVA BEHERA VS SUSANTA KUMAR MAHALIK	KAPILA CHARAN NAYAK VS	// 0 //
294	MATA/0000121/2023	RAMESH CHANDRA MAHARANA VS SUNANDA MAHARANA	JYOTI PATNAIK VS	// 0 //
295	MSA/0000004/2023	BISHNU CHARANA MOHARANA	TUSAR KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	RPFAM/0000126/2023	HANUMAN JEW BIJAYA SANKAR SINGHDEO @ VIJAY SHANKAR SINGHDEO	ANIL KUMAR SAMANTARAY	//
		VS	VS	//
297	RPFAM/0000127/2023	POURNAMASI JEMA INTIYAZ KHAN	ARIJEET MISHRA	JUDGE FAMILY COURT,BHUBANESWAR(Khordha) Crp/0000150/2013
		VS	VS	//
298	RSA/0000140/2023	SAMMA PARVIN SANJAY KUMAR SWAIN	SAMARENDRA MOHANTY	()
		VS	VS	//
299	RSA/0000141/2023	BASANTI ROUT SIBAPRASAD SATAPATHY	AMITAV TRIPATHY	()
		VS	VS	//
300	RSA/0000142/2023	SULAKHYANA SATAPATHY KRISHNA CHANDRA PADHY	JAYASANKAR MISHRA	()
		VS	VS	//
301	RSA/0000143/2023	SHRI VENKATESWARA MAHAPRABHU SANJUKTA BISWAL	TUSAR KUMAR MISHRA	()
		VS	VS	//
302	RSA/0000144/2023	NARMADA SAMAL @ BEHURA JAGATESWAR MAHADEV	DWARIKA PRASAD MOHANTY	()
		VS	VS	//
303	RSA/0000145/2023	STATE OF ODISHA MANJU JAJODIA	BIBEKANANDA BHUYAN	()
		VS	VS	//
304	RSA/0000146/2023	M/S. BAJAJ FINANCE LTD. TAHASILDAR, MALKANGIRI	AJAYA KUMAR NANDA, A.G.A.	()
		VS	VS	//
305	RSA/0000147/2023	UTTAM KUMAR BISWAS KIRATI KUDEI	SATYANARAYAN MOHAPATRA	()
		VS	VS	//
306	RSA/0000148/2023	GANESWAR BEHERA STATE OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	()
		VS	VS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	RVWPET/0000122/2023	KAMALAKANTI MOHANTY PRAVABATI KAR VS	ADV. VS	// // ()
308	RVWPET/0000123/2023	STATE OF ODISHA SANJUKTA SENAPATI VS	SOUMYA DEV RAY VS	// // ()
309	TRP(C)/0000139/2023	NARAYAN SAHOO SUNITA SAHU VS	PARTHA SARATHI NAYAK VS	// // ()
310	TRP(C)/0000140/2023	JUDHISTHI KUMAR SAMANTARAY SONALI PRIYADARSHANI VS	SOUBHAGYA KUMAR DASH VS	// // ()
311	TRP(C)/0000141/2023	MANAS RANJAN MOHAPATRA RASMITA BEHERA VS	DEEPAK KUMAR DAS VS	// // ()
312	TRP(C)/0000142/2023	ASHOK KUMAR BEHERA MADHUSMITA LENKA VS	RABINDRANATH PRUSTY VS	// // ()
313	TRP(C)/0000143/2023	NILADRI MOHAN SUBHALAXMI JYOTIRMA YEE DAS VS	DEBASISH PATNAIK VS	// // ()
314	TRPCRL/0000031/2023	L.G. CONSTRUCTIONS NILADRI MOHAN BAL VS	PRAFULLA KUMAR BISWAL VS	// // ()/
315	TRPCRL/0000032/2023	MADHUSMITA LENKA OM PRAKASH PATTANAIAK VS	AMIYA KUMAR MOHANTY (A) VS	// // ()/
316	WA/0000709/2023	SATABDI PATTANAIAK STATE OF ODISHA VS	PRABHU PRASAD MOHANTY,A.G.A VS	// // ()
317	WA/0000710/2023	PRADIP KUMAR PARIDA E.I.C.-CUM SECY, WORKS DEPT, ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
		NARAYAN SENAPATI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WA/0000711/2023	NAMITA NANDA @ PRUSTY VS	BIKASH JENA VS	// 0
319	WA/0000712/2023	PURI KONARK DEVELOPMENT AUTHORITY, PURI MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION	KUMAR DEV RAY VS	// 0
320	WA/0000713/2023	STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0
321	WA/0000714/2023	KUMAR CHANDRA MISHRA TRIBIKRAM BEHERA VS	S.K.SAMAL VS	// 0
322	WA/0000715/2023	STATE OF ODISHA ANJANA SAHU VS	NIRMAL CHANDRA DAS VS	// 0
323	WA/0000716/2023	STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0
324	WA/0000717/2023	DEBARAJ PANDA STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0
325	WA/0000718/2023	HADIBANDHU JENA STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0
326	WA/0000719/2023	BINOD BIHARI SAHOO STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// 0
327	WA/0000720/2023	SILU DAKUA VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION	SRINIVAS MOHANTY VS	// 0
328	WA/0000721/2023	SUKANTA KUMAR MOHANTY PADMAN BEHERA VS	RAJIB RATH VS	// 0
329	WP(C)/0011163/2023	RUKMAKDEV NARAYAN SINGH	ER. DEBASHISHA HOTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0011164/2023	ABASIKA SANGHA, SECTOR 13, CUTTACK	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0011165/2023	SAILABALA ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0011166/2023	GOVINDA RANA @ GOVINDA CH. RANA	SANDIPANI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0011167/2023	SAILABALA ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0011168/2023	PUSPALATA MISHRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, ODISHA		//
335	WP(C)/0011169/2023	MAHAMMAD AMIR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0011170/2023	SAHADEV NAYAK	BUDHADEV ROUSTRAY	//
		VS	VS	0
		GOVT. OF ODISHA		//
337	WP(C)/0011171/2023	NARASINGHA SAHOO	SARADA PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0011172/2023	CHITTA RANJAN DAS		//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0011173/2023	GOUTAM BUDHA NURSING AND PARAMEDICAL SCHOOL, CUTTACK	DR. DEBENDRA KUMAR SAHAI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0011174/2023	KAMALAKANTA NURSING AND HEALTH SCIENCE COLLEGE, CUTTACK	DR. DEBENDRA KUMAR SAHAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0011175/2023	STATE OF ODISHA LIZA PAL VS	BIRAJA PRASANNA DAS VS	// // 0
342	WP(C)/0011176/2023	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0
343	WP(C)/0011177/2023	STATE OF ODISHA PRAVAKAR SETHI VS	MANAS PATI VS	// // 0
344	WP(C)/0011178/2023	STATE OF ODISHA BHUBANESWAR MAHANANDA VS	RAMESH KUMAR SAHU VS	// // 0
345	WP(C)/0011179/2023	STATE OF ODISHA PITAMBAR BISWAL VS	MANAS PATI VS	// // 0
346	WP(C)/0011180/2023	STATE OF ODISHA NITYANANDA PANDA VS	MANAS PATI VS	// // 0
347	WP(C)/0011181/2023	STATE OF ODISHA SIRISH CHANDRA SAHU VS	MANAS PATI VS	// // 0
348	WP(C)/0011182/2023	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	MANORANJAN NAYAK VS	// // 0
349	WP(C)/0011183/2023	STATE OF ORISSA SAROJ KUMAR NAYAK VS	BIRAJA PRASANNA DAS VS	// // 0
350	WP(C)/0011184/2023	STATE OF ODISHA DHARANIDHAR DAS VS	MANORANJAN NAYAK VS	// // 0
351	WP(C)/0011185/2023	STATE OF ODISHA SABITA RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0011186/2023	ODISHA STATE CASHEW DEVELOPMENT CORPORATION VS CHIEF GENERAL MANAGER, MCL, ANGUL	POSSANTA BISWARIAN TRIPATHY VS	// 0
353	WP(C)/0011187/2023	YUDHISTHIR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0
354	WP(C)/0011188/2023	BHANU PRATAP SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0
355	WP(C)/0011189/2023	BISWARANJAN DASH VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0
356	WP(C)/0011190/2023	TANU GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0
357	WP(C)/0011191/2023	RAJENDRA RAUTRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
358	WP(C)/0011192/2023	KANCHAN MOHANTA VS DIVISIONAL FOREST OFFICER, MAYURBHANJ	RABINARAYAN NAYAK VS	// 0
359	WP(C)/0011193/2023	GOMATI DEI VS STATE OF ODISHA	SANGRAM JENA VS	// 0
360	WP(C)/0011194/2023	BHAGABAT JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0
361	WP(C)/0011195/2023	NIRAKAR GARNAYAK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0
362	WP(C)/0011196/2023	BIRA MOHANTA VS DIVISIONAL FOREST OFFICER, MAYURBHANJ	RABINARAYAN NAYAK VS	// 0
363	WP(C)/0011197/2023	HARIHARA MAHANTA	RABINARAYAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DIVISIONAL FOREST OFFICER, MAYURBHANJ		//
364	WP(C)/0011198/2023	SHATRUGHANA MOHARANA	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		THE PRINCIPAL SECY., R AND DM DEPT., BBSR		//
365	WP(C)/0011199/2023	SAROJ KUMAR MOHANTY	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0011200/2023	RUDRA NARAYANA JENA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0011201/2023	PRAMOD KUMAR MISHRA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0011202/2023	BIRAKISHORE PARIDA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0011203/2023	JATINDRA NATH RAJBONGSHI	SANGRAM KUMAR SINGH	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI		//
370	WP(C)/0011204/2023	SARBESWAR DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0011205/2023	AJAYA KUMAR SAHOO	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0011206/2023	SANJIBA KUMAR TARINI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0011207/2023	BASANTA KUMAR PRADHAN	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0011208/2023	SWOPNAJIT MOHAPATRA	BIKRAM CHANDRA GHADEI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0011209/2023	STATE OF ODISHA ASHIS KUMAR BEHERA VS	PRAFULLA KUMAR RATH VS	// // ()
376	WP(C)/0011210/2023	STATE OF ODISHA CHITTARANJAN TRIPATHY VS	UMESH CHANDRA MAHAPATRA VS	// // ()
377	WP(C)/0011211/2023	STATE OF ODISHA MOHAMMAD ABAS VS	GYANA RANJAN SETHI VS	// // ()
378	WP(C)/0011212/2023	STATE OF ODISHA GAJENDRA KUMAR RAY VS	UMESH CHANDRA MAHAPATRA VS	// // ()
379	WP(C)/0011213/2023	STATE OF ODISHA PRADYUT KUMAR JENAMANI VS	UMESH CHANDRA MAHAPATRA VS	// // ()
380	WP(C)/0011214/2023	STATE OF ODISHA ARUN KUMAR NAYAK VS	RAMDAS ACHARY VS	// // ()
381	WP(C)/0011215/2023	STATE OF ODISHA SAMIR KUMAR PANI VS	UMESH CHANDRA MAHAPATRA VS	// // ()
382	WP(C)/0011216/2023	STATE OF ODISHA RAMESH KUMAR PRUSTY VS	PRAFULLA KUMAR RATH VS	// // ()
383	WP(C)/0011217/2023	STATE OF ODISHA NARAYAN SAHOO VS	UMESH CHANDRA MAHAPATRA VS	// // ()
384	WP(C)/0011218/2023	STATE OF ODISHA BIRANJAN MAJHI VS	TRILOCHAN BARIK VS	// // ()
385	WP(C)/0011219/2023	STATE OF ODISHA BIJAY KUMAR DASH VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0011220/2023	SOUBHAGYA KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
387	WP(C)/0011221/2023	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
388	WP(C)/0011222/2023	BHARATI MALIK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
389	WP(C)/0011223/2023	AJIT KUMAR SAHU VS INDIRA SUBHADARSHANI DEBABANDITA DAS @ SAHU	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
390	WP(C)/0011224/2023	HARESH KUMAR PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
391	WP(C)/0011225/2023	MD. ATIUL @ ATA @ ATAUL RASUL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
392	WP(C)/0011226/2023	N. BULU CHOUDHARY VS BELLAGUNTHA NOTIFIED AREA COUNCIL (NAC), GANJAM	TANMAY MISHRA VS	// 0 //
393	WP(C)/0011227/2023	CHANDRIKA KUMARI MOHAPATRA VS PRINCIPAL SECY. TO GOVT. DEPT. OF WOMEN AND CHILD DEPT. BBSR	NEELAKANTHA PANDA VS	// 0 //
394	WP(C)/0011228/2023	SASMITA PATRA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
395	WP(C)/0011229/2023	BAIJAYANTI MALICK VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
396	WP(C)/0011230/2023	SADASIVA GUDIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
397	WP(C)/0011231/2023	RAJA ARDHENDU SEKHAR MOHANTY	DEVASHIS PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0011232/2023	ODISHA TOURISM DEVELOPMENT CORP. LTD., BBSR PRAKASH AGRAWAL	PRAVAT RANJAN SUTAR	//
		VS	VS	0
399	WP(C)/0011233/2023	COLLECTOR, JHARSUGUDA BALARAM MEHER	BANSHIDHAR SATAPATHY	//
		VS	VS	0
400	WP(C)/0011234/2023	STATE OF ODISHA HAREKRUSHNA NAYAK	B.SATAPATHY	//
		VS	VS	0
401	WP(C)/0011235/2023	STATE OF ODISHA KAMALA MOHAPATRA	DAYANANDA MOHAPATRA	//
		VS	VS	0
402	WP(C)/0011236/2023	COLLECTOR AND D.M., CUTTACK M/S.TOP TECH STEELS PVT. LTD.SUNDARGARH	NILAYA KANTA ROUT	//
		VS	VS	0
403	WP(C)/0011237/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, CUTTACK LAXMIPRIYA BAIRIGANJAN	SRIDHAR RATH	//
		VS	VS	0
404	WP(C)/0011238/2023	STATE OF ODISHA PRASANTA BALLAV ROY	PRAMOD KUMAR JENA	//
		VS	VS	0
405	WP(C)/0011239/2023	NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI EX COMMANDER PRASANT KUMAR PANDA	NITYANANDA BEHURIA	//
		VS	VS	0
406	WP(C)/0011240/2023	UNION OF INDIA YAGATI KRISHNA MURTY	SUKANTA KUMAR DALAI	//
		VS	VS	0
407	WP(C)/0011241/2023	STATE OF ODISHA BHOLANATH SWAIN	GOPAL KRISHNA NAYAK	//
		VS	VS	0
408	WP(C)/0011242/2023	THE COLLECTOR, PURI ARATI DASH	ARJUNA CHARANA BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0011243/2023	MANAGER, CLAIMS DEPT., LIC OF INDIA, BBSR SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// // ()
410	WP(C)/0011244/2023	JASOBANTA MALLICK VS SECY. ODISHA INFORMATION COMMISSION, BBSR	LALATENDU SAMAL VS	// ()
411	WP(C)/0011245/2023	MRUTYUNJAY CHOUDHURY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
412	WP(C)/0011246/2023	JASOBANTA MALLICK VS SECY. ODISHA INFORMATION COMMISSION, BBSR	LALATENDU SAMAL VS	// ()
413	WP(C)/0011247/2023	SUBASHA CHANDRA PRAHARAJ VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
414	WP(C)/0011248/2023	CHUDAMANI GOUDA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// ()
415	WP(C)/0011249/2023	JASOBANTA MALLICK VS SECY. ODISHA INFORMATION COMMISSION, BBSR	LALATENDU SAMAL VS	// ()
416	WP(C)/0011250/2023	PRADEEP KUMAR KHILAR VS INDUSIND BANK LTD., BBSR	KRUSHNA CHANDRA DASH VS	// ()
417	WP(C)/0011251/2023	RASMITA KHILAR VS INDUSIND BANK LTD., BBSR	KRUSHNA CHANDRA DASH VS	// ()
418	WP(C)/0011252/2023	DR. AJAYA CHANDRA RAY VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	// ()
419	WP(C)/0011253/2023	DR.LAXMINARAYAN BAGHEL VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0011254/2023	JASOBANTA MALLICK VS SECY. ODISHA INFORMATION COMMISSION, BBSR	LALATENDU SAMAL VS SASWATI MOHAPATRA	// 0 //
421	WP(C)/0011255/2023	MALATILATA DEVI VS FOOD CORPORATION OF INDIA, BBSR	SASWATI MOHAPATRA VS DEBASIS TRIPATHY	// 0 //
422	WP(C)/0011256/2023	AJIT PARIDA VS STATE OF ODISHA	DEBASIS TRIPATHY VS SWAPNA KUMAR OJHA	// 0 //
423	WP(C)/0011257/2023	JYOTI RANJAN NATH VS UNION OF INDIA	SWAPNA KUMAR OJHA VS SOMADARSAN MOHANTY	// 0 //
424	WP(C)/0011258/2023	DR. ARNAB PATNAIK VS STATE OF ODISHA	SOMADARSAN MOHANTY VS DEBASIS TRIPATHY	// 0 //
425	WP(C)/0011259/2023	PRIYABRAT DAS @ DASH VS SANJAY PARIDA	DEBASIS TRIPATHY VS SOMADARSAN MOHANTY	// 0 //
426	WP(C)/0011260/2023	JYOTSNARANI PATRA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS BIGYAN KUMAR SHARMA	// 0 //
427	WP(C)/0011261/2023	GYANDA PRASAD MOHANTY VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS SAMEER KUMAR DAS	// 0 //
428	WP(C)/0011262/2023	SIBA PRASAD MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS SOMEER KUMAR DAS	// 0 //
429	WP(C)/0011263/2023	DASARATHI SAHU VS STATE OF ODISHA	SOMEER KUMAR DAS VS GIRISH CHANDRA SAHU	// 0 //
430	WP(C)/0011264/2023	SUMITRA SAMARATH @ MAJHI VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS BUDHADEV ROURAY	// 0 //
431	WP(C)/0011265/2023	MD QAISER UZZAMAN	BUDHADEV ROURAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0011266/2023	NEELAMADHAB DHEEBAR	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0011267/2023	PRASANNA KUMAR PRADHAN	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0011268/2023	RAJESWARI PATNAIK	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0011269/2023	DAMBARUDHAR GAUNTIA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0011270/2023	MADHU SUDAN PADHY	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0011271/2023	UMAKANTA GOUDA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0011272/2023	NIRMAL CHANDRA PANI	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0011273/2023	SARBESWAR MISHRA	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0011274/2023	KRUSHNA CHANDRA PANDA	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0011275/2023	GYANA RANJAN MOHANTY	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0011276/2023	CHOUHURY PRADYUMNA KISHORE DAS @ CH. PRADYUMNA DAS	CH. PRADYUMNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0011277/2023	STATE OF ODISHA SACHIDANANDA SAHOO VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
444	WP(C)/0011278/2023	STATE OF ODISHA CHANDANA SATAPATHY VS	MIHIR KANTA RATH VS	// // ()
445	WP(C)/0011279/2023	STATE OF ODISHA ARUN KUMAR ROULO VS	DR.BINODA KUMAR MISHRA VS	// // ()
446	WP(C)/0011280/2023	STATE OF ODISHA BHANUBATI GOUDA VS	MIHIR KANTA RATH VS	// // ()
447	WP(C)/0011281/2023	STATE OF ODISHA KUNI GOUDA VS	MIHIR KANTA RATH VS	// // ()
448	WP(C)/0011282/2023	STATE OF ODISHA PRAKASH KUMAR SAHU VS	MIHIR KANTA RATH VS	// // ()
449	WP(C)/0011283/2023	STATE OF ODISHA S. PURNABASI DORA VS	MIHIR KANTA RATH VS	// // ()
450	WP(C)/0011284/2023	STATE OF ODISHA KSHIROD KUMAR DAS VS	DHANESWAR BEHERA VS	// // ()
451	WP(C)/0011285/2023	STATE OF ODISHA NRUSINGHA CHARAN SWAIN VS	DHANESWAR BEHERA VS	// // ()
452	WP(C)/0011286/2023	STATE OF ODISHA DIPTIKANTA OJHA VS	DURGESH NARAYAN RATH VS	// // ()
453	WP(C)/0011287/2023	STATE OF ODISHA SOMANATH SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0011288/2023	SUDHIRA KUMAR NAIK @ DOMB VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
455	WP(C)/0011289/2023	SANJUKTA SAHOO VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
456	WP(C)/0011290/2023	UMAKANTA RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
457	WP(C)/0011291/2023	LAXMIDHAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
458	WP(C)/0011292/2023	MANORANJAN PATRA VS THE CHAIRMAN, RAILWAY BAORD, MINISTRY OF RAILWAY, NEW DELHI	TUSAR KUMAR MISHRA VS	// 0 //
459	WP(C)/0011293/2023	MURALIDHAR MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
460	WP(C)/0011294/2023	SUDHIR BAGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
461	WP(C)/0011295/2023	RAHAS BIHARI PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
462	WP(C)/0011296/2023	PRIYABRATA SUBUDHI VS INSPECTOR GENERAL OF POLICE, KARNATAKA	SRIDHAR RATH VS	// 0 //
463	WP(C)/0011297/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
464	WP(C)/0011298/2023	SUDAYA HEMANT JAHIN BAGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
465	WP(C)/0011299/2023	PARAMA MUDULI	SATYABRATA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0011300/2023	PRAHALLAD SETHI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0011301/2023	RANJAN KUMAR PATTANAİK	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0011302/2023	S.M.C. OF GOVIND CHANDRA UPPER PRIMARY SCHOOL, BALASORE	BALASORE JENA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0011303/2023	ABAKASH BISWAL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0011304/2023	SURYAMANI MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0011305/2023	KUMUDINI PATTAİK	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0011306/2023	RAMAKANTA TARENIA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0011307/2023	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICES, BBSR	BBSR RL. LTD.,CUTTACK	//
		VS	VS	0
		THE PRESIDING OFFICER, BBSR		//
474	WP(C)/0011308/2023	BASANTA KUMAR DEBATA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0011309/2023	KRUSHNA CHANDRA SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0011310/2023	BIRAKISHORE DEV	PRASANTA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0011311/2023	COLLECTOR, GANJAM BIRAKISHORE BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
478	WP(C)/0011312/2023	NATABAR BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
479	WP(C)/0011313/2023	SANDHYARANI MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
480	WP(C)/0011314/2023	KIRTI RANJAN MOHANTY VS STATE OF ODISHA	BUDHADEV ROURAY VS	// 0 //
481	WP(C)/0011315/2023	DURGA CHARAN MAHALA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
482	WP(C)/0011316/2023	PREMANANDA BHOI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
483	WP(C)/0011317/2023	AKSHAYA KUMAR BHUYAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
484	WP(C)/0011318/2023	AJAYA KUMAR SATHUA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
485	WP(C)/0011319/2023	UTTAM KUMAR SHARMA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
486	WP(C)/0011320/2023	NARAHARI BARAL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
487	WP(C)/0011321/2023	GOLAKA BIHARI BARIK VS COLLECTOR, KEONJHAR	TANMAY MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0011322/2023	KUMAR SAHU VS CHIEF MANAGER, BANK OF BARODA,BBSR	BHARAT BHUSAN ROUSTRAY VS	// 0 //
489	WP(C)/0011323/2023	MADHUSMITA MOHANTY VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
490	WP(C)/0011324/2023	RAMA CHANDRA PATRA VS GAIL GAS LTD., NEW DELHI	SURYAKANTA DASH VS	// 0 //
491	WP(C)/0011325/2023	GOLAKA BIHARI BARIK VS COLLECTOR, KEONJHAR	TANMAY MISHRA VS	// 0 //
492	WP(C)/0011326/2023	MINAKETAN MISHRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
493	WP(C)/0011327/2023	MANORANJAN NAYAK VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
494	WP(C)/0011328/2023	GOLAKA BIHARI BARIK VS COLLECTOR,KEONJHAR	TANMAY MISHRA VS	// 0 //
495	WP(C)/0011329/2023	KIRAN BAG VS MCL, SUNDARGARH	PRASANTA KUMAR SATAPATHY VS	// 0 //
496	WP(C)/0011330/2023	SAGARIKA SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
497	WP(C)/0011331/2023	GOLAKA BIHARI BARIK VS COLLECTOR, KOENJHAR	TANMAY MISHRA VS	// 0 //
498	WP(C)/0011332/2023	HADIBANDHU SETHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
499	WP(C)/0011333/2023	DR. ASHUTOSH MISHRA	DINESH KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0011334/2023	GOLAKA BIHARI BARIK	TANMAY MISHRA	//
		VS	VS	0
		COLLECTOR, KEONJHAR		//
501	WP(C)/0011335/2023	ODIA MAHAMANCH, NEW DELHI	GHANASHYAM DASH	//
		VS	VS	0
		COMMNR. CUM SECY., H AND UD DEPT., BBSR		//
502	WP(C)/0011336/2023	SUNDARGARH DISTRICT BUS OWNERS SYNDICATED	SUNDEB KUMAR MOHAPATRA	//
		VS	VS	0
		COLLECTOR CUM D.M. SUNDARGARH		//
503	WP(C)/0011337/2023	NALINIKANTA JENA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0011338/2023	LAMBODAR DAS	J.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0011339/2023	BHAGIRATHI MISHRA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0011340/2023	M/S.MECON LTD. JHARKHAND	TANMAY MISHRA	//
		VS	VS	0
		M/S.KCS PVT. LTD. SUNDARGARH		//
507	WP(C)/0011341/2023	ANANDA SINGH GADATIA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0011342/2023	NIRASI BHUTIA	PANCHANAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0011343/2023	M/S.MECON LTD. RANCHI	TANMAY MISHRA	//
		VS	VS	0
		M/S.KCS PVT. LTD. SUNDARGARH		//
510	WP(C)/0011344/2023	SAROJA KUMARI RAY	BIJAY KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0011345/2023	STATE OF ODISHA MINEKSHE @ MINAKSHE BEHERA VS	PANCHANAN PANIGRAHI VS	// // ()
512	WP(C)/0011346/2023	STATE OF ODISHA M/S.MECON LTD. RANCHI VS	TANMAY MISHRA VS	// // ()
513	WP(C)/0011347/2023	M/S.KCS PVT. LTD. SUNDARGARH BISWANATH DAS VS	GYANESWAR SATPATHY VS	// // ()
514	WP(C)/0011348/2023	STATE OF ODISHA LAXMIDHAR KISAN VS	LAXMI PRASAD DWIVEDY VS	// // ()
515	WP(C)/0011349/2023	STATE OF ODISHA SULOCHANA MAHALIK VS	GOPINATH SETHI VS	// // ()
516	WP(C)/0011350/2023	SUB COLLECTOR, BALASORE BISWANATH SATPATHY VS	MAHESWAR MOHANTY VS	// // ()
517	WP(C)/0011351/2023	STATE OF ODISHA BISHNU BAHADUR THAPA VS	GOPINATH SETHI VS	// // ()
518	WP(C)/0011352/2023	STATE OF ODISHA SUBHRAJIT BARIK VS	ASISH KUMAR RAY VS	// // ()
519	WP(C)/0011353/2023	STATE OF ODISHA JAGDISH PRASAD SAHOO VS	MAHESWAR MOHANTY VS	// // ()
520	WP(C)/0011354/2023	STATE OF ODISHA KUSHAL THAPA VS	GOPINATH SETHI VS	// // ()
521	WP(C)/0011355/2023	STATE OF ODISHA M/S MAYURBHANJ SABAI GRASS VS THE INCOME TAX OFFICER, MAYURBHANJ	UPASANA BAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0011356/2023	M/S UNIVERSAL SECURITY SERVICE, MAYURBHANMANORANJAN MISHRA VS STATE OF ODISHA	VS VS	// 0 //
523	WP(C)/0011357/2023	GOPINATH SETHI VS TAHASILDAR, MAHAKALAPADA	M.R.KHATUA VS VS	// 0 //
524	WP(C)/0011358/2023	TWISHA EDUCATIONAL PRIVATE LIMITED VS ADDL. CT AND GST OFFICER,SAMBALPUR-I CIRCLE,SAMBALPUR	KSHIROD KUMAR SAHOO VS VS	// 0 //
525	WP(C)/0011359/2023	M/S RAGHUNATH MARANDI, MAYURBHANJ VS THE ADDL., STATE TAX OFFICER, CT AND GST ASSESSMENT UNTI, MAYURBHANJ	BIJAY PANDA VS VS	// 0 //
526	WP(C)/0011360/2023	SITIKANTHA SAHOO VS BICHISMITA SAHOO	JAYADEBA BEHERA VS VS	// 0 //
527	WP(C)/0011361/2023	ARJUN PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS VS	// 0 //
528	WP(C)/0011362/2023	DURGA PRASAD BISOI VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS VS	// 0 //
529	WP(C)/0011363/2023	SABAN KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS VS	// 0 //
530	WP(C)/0011364/2023	RANJITA SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS VS	// 0 //
531	WP(C)/0011365/2023	SANATAN TRIPATHY VS THE STATE OF ODISHA	SAROJ KUMAR SWAIN VS VS	// 0 //
532	WP(C)/0011366/2023	SARDAR KHAN VS SASHMITA SASMAL	LALATENDU SAMANTARAY VS VS	// 0 //
533	WP(C)/0011367/2023	PRADOSH RANJAN MISHRA	KSHIROD KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	WP(C)/0011368/2023	ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI BHAGIRATHI BARIK	KARUNAKAR RATH	//
		VS	VS	()
535	WP(C)/0011369/2023	STATE OF ODISHA PRAKASH KUMAR JENA	NRUSINGHA CHARAN ROUT	//
		VS	VS	()
536	WP(C)/0011370/2023	STATE OF ODISHA NAMITA KUMARI PRADHAN	RUDRA NARAYAN PARJA	//
		VS	VS	()
537	WP(C)/0011371/2023	STATE OF ODISHA BANALATA PRADHAN	BIJAY KUMAR MOHANTY	//
		VS	VS	()
538	WP(C)/0011372/2023	STATE OF ODISHA BIPIN BIHARI SAGAR	PRABIR KUMAR RAY	//
		VS	VS	()
539	WP(C)/0011373/2023	STATE OF ODISHA DILLIP KUMAR LENKA	LAXMIKANTA MOHANTY	//
		VS	VS	()
540	WP(C)/0011374/2023	STATE OF ODISHA KANHU CHARAN DAS	SARAT KUMAR ACHARYA	//
		VS	VS	()
541	ABLAPL/0003516/2023	STATE OF ODISHA RAFIK KHAN @ RAFI	ASHOK JENA	TIGIRIA /38 /2023
		VS	VS	()
542	ABLAPL/0003517/2023	STATE OF ODISHA SUDHIR DHINDA	ASHOK KUMAR DAS	KHURDA SADAR /101 /2023
		VS	VS	()
543	ABLAPL/0003518/2023	STATE OF ODISHA SANKAR SAMANTRAY	ASHOK KUMAR DAS	JANKIA P.S. /116 /2023
		VS	VS	()
544	ABLAPL/0003519/2023	STATE OF ODISHA SUKANT @ SRIKANTA KUMAR SAMANTRAY	ASHOK KUMAR DAS	JANKIA P.S. /116 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0003520/2023	STATE OF ODISHA RINA RANI BEHERA VS	SARADA PRASAD DASH VS	// RASGOBINDPUR /53 /2023 ()
546	ABLAPL/0003521/2023	STATE OF ODISHA IMRAN KHAN VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /136 /2023 ()
547	ABLAPL/0003522/2023	STATE OF ODISHA ARABINDA MAHALIK VS	SAROJ KUMAR DASH VS	// BHUBAN /82 /2023 ()
548	ABLAPL/0003523/2023	STATE OF ODISHA LITAN DAS VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /237 /2023 ()
549	ABLAPL/0003524/2023	STATE OF ODISHA MAMATA DASH VS	ASHOK KUMAR SAHOO VS	// DERABIS /93 /2023 ()
550	ABLAPL/0003525/2023	STATE OF ODISHA SANTOSH KUMAR SAHU VS	RANJAN KUMAR NAYAK VS	// KODALA /168 /2022 ()
551	ABLAPL/0003526/2023	STATE OF ODISHA YASHUB MAHAMMAD VS	SALAUDDIN KHAN VS	// TALCHER TOWN /190 /2023 ()
552	ABLAPL/0003527/2023	STATE OF ODISHA SUBASHINI SABAT VS	S.S.RAY (2) VS	// HINJILI (CHATRAPUR) /175 /2023 ()
553	ABLAPL/0003528/2023	STATE OF ODISHA SANJAYA KUMAR BARIK VS	PARTHA SARATHI NAYAK VS	// COLLIERY /173 /2023 ()
554	ABLAPL/0003529/2023	STATE OF ODISHA DHIRENDRA MOHANTY @ DILU MOHANTY VS	RAMDAS ACHARY VS	// BADAGODA P.S. /131 /2023 ()
555	ABLAPL/0003530/2023	STATE OF ODISHA SHITAB ALAM SHAIKH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// NIMAPADA /96 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0003531/2023	CHAKRA PATRA @ CHAKRAPANI PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	SUBALAYA /25 /2021 () //
557	ABLAPL/0003532/2023	BIKASH KUMAR PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	GURUDIJHATIA /31 /2023 () //
558	ABLAPL/0003533/2023	GIRIDHARI JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /185 /2023 () //
559	ABLAPL/0003534/2023	CHINMAYA SETHY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ABHAYACHANDPUR /87 /2023 () //
560	ABLAPL/0003535/2023	DEBENDRA KUMAR PRUSTY VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NIKIRAI /60 /2023 () //
561	ABLAPL/0003536/2023	SATYANANDA NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /37 /2023 () //
562	ABLAPL/0003537/2023	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /124 /2023 () //
563	ABLAPL/0003538/2023	SIBASANKAR RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /111 /2023 () //
564	ABLAPL/0003539/2023	ABHIMANYU DALEI VS STATE OF ODISHA	ARJEET MISHRA VS	RAMACHANDRAPUR /70 /2023 () //
565	ABLAPL/0003540/2023	PURNA SUNA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	SINDHIKELA PS /10 /2023 () //
566	ABLAPL/0003541/2023	BIJAY KETAN SAHOO VS ENFORCEMENT DIRECTORATE, BBSR	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /7 /2018 () //
567	ABLAPL/0003542/2023	BADAL BARIK	RABI NARAYAN MOHANTY	DELANGA /91 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0003543/2023	STATE OF ODISHA KARUNAKAR MANGAL	PRAMOD KUMAR JENA	// BALIAPAL /12 /2023
		VS	VS	()
569	ABLAPL/0003544/2023	STATE OF ODISHA RAKHI DALEI	PRAMOD KUMAR JENA	// BADSAHI /125 /2023
		VS	VS	()
570	ABLAPL/0003545/2023	STATE OF ODISHA SARBESWAR SAHOO @ TULA	AMLAN SHAKTI PAUL	// KHURDA SADAR /110 /2023
		VS	VS	()
571	ABLAPL/0003546/2023	STATE OF ODISHA SONU@SUDARSAN SINGH	BIJAYA KUMAR RAGADA	// JUJUMURA /16 /2023
		VS	VS	()
572	ABLAPL/0003547/2023	STATE OF ODISHA RAMESH CHANDRA DAS	VIVEKANANDA JENA	// BALASORE SADAR /8 /2023
		VS	VS	()
573	ABLAPL/0003548/2023	STATE OF ODISHA SUBAS CHANDRA SAHU	MANORANJAN PADHY	// JEYPORE TOWN /108 /2018
		VS	VS	()
574	ABLAPL/0003549/2023	STATE OF ODISHA MADAN ROUT @ KODI	AKASH BHUYAN	// PARADEEP /108 /2023
		VS	VS	()
575	ABLAPL/0003550/2023	STATE OF ODISHA AMITAV MALLICK	SIVA SANKAR CHAINI	// KHANDAGIRI P.S. /137 /2023
		VS	VS	()
576	ABLAPL/0003551/2023	STATE OF ODISHA JITESH KUMAR BEHERA@JITU	SIDHARTH PRASAD DAS	// SATYABADI /117 /2023
		VS	VS	()
577	ABLAPL/0003552/2023	STATE OF ODISHA SISIRA PRADHAN	SANTOSH KUMAR MAHANTY	// TARASINGI /28 /2023
		VS	VS	()
578	ABLAPL/0003553/2023	STATE OF ODISHA GOLEKH PRADHAN	SURYAKANTA DWIBEDI	// ITAMATI /57 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :10/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0003554/2023	STATE OF ODISHA BHASKAR CHANDRA BEHERA VS	ASIT KUMAR JENA VS	// JATNI P.S. /124 /2023 ()
580	ABLAPL/0003555/2023	STATE OF ODISHA MANUWARA SULTANA BEGUM VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()
581	ABLAPL/0003556/2023	STATE OF ODISHA MANAS RANJAN NAIK VS	PANCHANAN PANIGRAHI VS	// PARJANG /101 /2023 ()
582	ABLAPL/0003557/2023	STATE OF ODISHA PRADEEP KUMAR NAIK VS	NIRANJAN LENKA VS	// BAISINGA /110 /2023 ()
583	ABLAPL/0003558/2023	STATE OF ODISHA GOURAHARI DAS VS	PRASANTA KUMAR NAYAK VS	// TIHIDI /88 /2023 ()
584	ABLAPL/0003559/2023	STATE OF ODISHA PARAMESWAR BARAL VS	ASHOK KUMAR SARANGI VS	// NARASINGHPUR /24 /2023 ()
585	ABLAPL/0003560/2023	STATE OF ODISHA PRAMOD KUMAR MANGARAJ VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /104 /2023 ()
586	ABLAPL/0003561/2023	STATE OF ODISHA KEDAR NATH BEHERA VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /105 /2023 ()
587	ABLAPL/0003562/2023	STATE OF ODISHA BADAPU JAYADEV @ JAYADEVA BADAPU VS	PRASANNA KUMAR MISHRA VS	// GUNUPUR /55 /2010 ()
588	ABLAPL/0003563/2023	STATE OF ODISHA ABHIMANYU SAHOO@ABHIMANYU SAHU VS	ANIRUDHA DAS VS	// KANTABANIA PS /93 /2022 ()
589	ABLAPL/0003564/2023	STATE OF ODISHA RAJESHREE BEHERA@RAJESWARI BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// KUMBHARAPARA /52 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :10/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0003565/2023	ROHITA NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARAMBA /329 /2022 () //
591	ABLAPL/0003566/2023	RAJESHREE BEHERA@RAJESWARI BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES /8 /2023 () //
592	ABLAPL/0003567/2023	BISWAJIT KHATUA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAGATSINGPUR /81 /2023 () //
593	ABLAPL/0003568/2023	SUKUMAR JANA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	MARINE PS AT JAMBO /57 /2023 () //
594	ABLAPL/0003569/2023	NASIB@NASIHAN JENA VS STATE OF ODISHA	BIPLAB P.B.BAHALI VS	CHANDANPUR /73 /2023 () //
595	ABLAPL/0003570/2023	SANTIBHUSAN MOHANTY VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	AUL /215 /2023 () //
596	ABLAPL/0003571/2023	AKSHYA @ AKHAYA MAHAKUDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /249 /2020 () //
597	ABLAPL/0003572/2023	BIKASH PANGI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	POTTANGI /3 /2022 () //
598	ABLAPL/0003573/2023	SK.RAFIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /41 /2023 () //
599	ABLAPL/0003574/2023	BHASKAR BEHERA VS STATE OF ODISHA	S.N.B.RAY VS	JATNI P.S. /117 /2023 () //
600	ABLAPL/0003575/2023	RAJENA GANTA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	KORAPUT TOWN /89 /2023 () //
601	ABLAPL/0003576/2023	PURANJAN GANTA	ARUN KUMAR MISHRA	KORAPUT TOWN /89 /2023

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FILING REPORT AS ON :10/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0003577/2023	STATE OF ODISHA MANAS BISWAL	AMLAN SHAKTI PAUL	// INDUASTRIAL,NISA /61 /2023
		VS	VS	()
603	ABLAPL/0003578/2023	STATE OF ODISHA MADAN SAHU	SATYABRATA PANDA	// JHARBANDH /13 /2023
		VS	VS	()
604	ABLAPL/0003579/2023	STATE OF ODISHA CHANDRAMANI BAGARTY	SARBESWAR SAHOO	// TITILAGARH /430 /2020
		VS	VS	()
605	ABLAPL/0003580/2023	STATE OF ODISHA RAJANIMANI NAYAK	SATYA NARAYAN MISHRA 4	// BASUDEVPUR /174 /2023
		VS	VS	()
606	ABLAPL/0003581/2023	STATE OF ODISHA AMIT PRAKASH BEHERA @ PRAKASH	SATYABRATA DASH	// BADACHANA /83 /2023
		VS	VS	()
607	ABLAPL/0003582/2023	STATE OF ODISHA DEBA PRASAD RAY	SMRUTI RANJAN MOHAPATRA	// MANGALPUR /74 /2023
		VS	VS	()
608	ABLAPL/0003583/2023	STATE OF ODISHA ISWAR CHANDRA NAIK	AMIT PRASAD BOSE	// / /0
		VS	VS	()
609	ABLAPL/0003584/2023	STATE OF ODISHA HARIHAR SAHU	PARTHA SARATHI DAS	// KEONJHAR TOWN /66 /2021
		VS	VS	()
610	ABLAPL/0003585/2023	STATE OF ODISHA MD. RAJAK	MANAS KUMAR CHAND	// KHURDA P.S. /136 /2023
		VS	VS	()
611	ABLAPL/0003586/2023	STATE OF ODISHA DEBARAJ SAHOO	SATYA RANJAN MULIA	// ANANDAPUR /8 /2023
		VS	VS	()
612	ABLAPL/0003587/2023	STATE OF ODISHA RAJESH KUMAR SAMAL	ASHOK KUMAR SARANGI	// BALICHANDRAPUR /17 /2015
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0003588/2023	STATE OF ODISHA UMAKANTA MOHAPATRA VS	SUJATA JENA VS	// MAHILA P.S.(BBSR) /46 /2023 ()
614	ABLAPL/0003589/2023	STATE OF ODISHA D.MADHAB @ DESITY MADHAB VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /614 /2022 ()
615	ABLAPL/0003590/2023	STATE OF ODISHA MAHAVIR BHO @ MAHAVIR BHOL VS	SANJIB KUMAR BHANJADEO VS	// NIRAKARPUR /83 /2023 ()
616	ABLAPL/0003591/2023	STATE OF ODISHA FAKIRA KARNA VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANDA VS	// SAMBALPUR VIGILANCE /7 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :10/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2023 WPC(OA)/91/2016	SARAT CHANDRA MISHRA-MP	
2	27/2023 TRPCRL/31/2023	NILADRI MOHAN BAL-MP	PRAFULLA KUMAR BISWAL
3	28/2023 TRPCRL/32/2023	OM PRAKASH PATTANAIAK-MP	AMIYA KUMAR MOHANTY (A)
4	32/2023 STREV/23/2016	M/S.KINETIC MOTOR CO.LTD.-MP	M/S.PRANAYA KISHORE HARICHANDAN
5	33/2023 STREV/24/2016	M/S.KINETIC MOTOR CO.LTD.-MP	M/S.PRANAYA KISHORE HARICHANDAN
6	34/2023 STREV/25/2016	M/S.KINETIC MOTOR CO.LTD.-MP	M/S.PRANAYA KISHORE HARICHANDAN
7	67/2023 LAA/54/2006	LAND ACQUI.OFFICER-MP	AG,A.S.C, AMITAV TRIPATHY
8	74/2023 SA/17/2000	UCHHABANANDA-MP	M/S.SATYAPREM MOHANTY
9	75/2023 SA/17/2000	UCHHABANANDA-MP	M/S.SATYAPREM MOHANTY
10	76/2023 SA/17/2000	UCHHABANANDA-MP	M/S.SATYAPREM MOHANTY
11	77/2023 SA/238/1991	NARASINGHA-MP	M/S.B.BISWAL,M/S.SOUMENDRA PATTANAIAK,J.M.RO
12	115/2023 RVWPET/123/2023	SANJUKTA SENAPATI-MP	SOUMYA DEV RAY
13	115/2023 CMAPL/238/2023	SARATHI GOUDA-MP	M/S GOBINDA CH SAHOO,M.MOHANTY
14	116/2023 CMAPL/288/2023	MRUTANJAYA MOHANTA-MP	ADV.
15	116/2023 RVWPET/123/2023	SANJUKTA SENAPATI-MP	SOUMYA DEV RAY
16	117/2023 CMAPL/289/2023	DUSMANTA KUMAR ROUT-MP	ADV.
17	118/2023 CMAPL/290/2023	ARUP KUMAR JENA-MP	DWARIKA PRASAD MOHANTY
18	131/2023 MATA/160/2022	LAXMI PRASAD SAHU-MP	PRAFULLA KUMAR RATH
19	132/2023 MATA/119/2023	ANANYA JENA-MP	ARIJEET MISHRA
20	132/2023 CRLMP/697/2023	SANTANU KUMAR DORA-MP	NIRANJAN HOTA
21	133/2023 MATA/120/2023	KHYANAPRAVA BEHERA-MP	KAPILA CHARAN NAYAK
22	133/2023 CRLMP/939/2022	HIMANSHU PATNAIK-MP	
23	134/2023 CRLMP/699/2023	M/S ARIHAT PHARMAAKON, KOLKATA-MP	IMRAN ALI
24	134/2023 MATA/85/2023	CHAMPABATI JHODIA-MP	ALOK KUMAR MOHAPATRA
25	135/2023 MATA/121/2023	RAMESH CHANDRA MAHARANA-MP	JYOTI PATNAIK
26	136/2023	RAMESH CHANDRA MAHARANA-MP	JYOTI PATNAIK

27	MATA/121/2023 137/2023	SATYANARAYAN MISHRA-MP	L.N. RAYATSINGH
28	MATA/117/2023 146/2023	PRABIN KUMAR PATRA-MP	ADV.
29	CONTC/6547/2021 147/2023	PRATUSA KUMAR DAS-MP	ADV
30	CONTC/6548/2021 148/2023	BIJAYA SANKAR SINGHDEO @ VIJAY SHANKAR SINGHDEO	DEBENDR KUMAR SAMANTARAY
31	RPFAM/126/2023 148/2023	SANATAN TRIPATHY-MP	MR. S.K.SWAIN, RITA SINGH
32	CONTC/994/2019 149/2023	INTIYAZ KHAN-MP	ARIJEET MISHRA
33	RPFAM/127/2023 155/2023	SUNITA SAHU-MP	PARTHA SARATHI NAYAK
34	TRP(C)/139/2023 156/2023	SONALI PRIYADARSHANI-MP	SOUBHAGYA KUMAR DASH
35	TRP(C)/140/2023 157/2023	RASMITA BEHERA-MP	DEEPAK KUMAR DAS
36	TRP(C)/141/2023 158/2023	MADHUSMITA LENKA-MP	RABINDRANATH PRUSTY
37	TRP(C)/142/2023 159/2023	SUBHALAXMI JYOTIRMAYEE DAS-MP	DEBASISH PATNAIK
38	TRP(C)/143/2023 241/2023	ARUN KUMAR ROUT-MP	SAMARENDRA MOHANTY
39	CRLREV/180/2023 242/2023	LIPIKA SWAIN @ PATRA-MP	BIJAYA KUMAR ROUSTRAY
40	CRLREV/181/2023 243/2023	BAPINA @ SAMBIT JENA-MP	TUSAR KUMAR MISHRA
41	CRLREV/183/2023 244/2023	BAPINA @ SAMBIT JENA-MP	TUSAR KUMAR MISHRA
42	CRLREV/183/2023 245/2023	BRAJA KISHORE SWAIN-MP	SATYABRATA MOHANTY (1)
43	CRLREV/184/2023 246/2023	BRAJA KISHORE SWAIN-MP	SATYABRATA MOHANTY (1)
44	CRLREV/184/2023 247/2023	TULU @ DILLIP KUMAR BALA-MP	TAPASWINI SINHA
45	CRLREV/185/2023 248/2023	AJAYA KUMAR JENA-MP	PRIYA RANJAN SINGH
46	CRLREV/186/2023 249/2023	AJAYA KUMAR JENA-MP	PRIYA RANJAN SINGH
47	CRLREV/186/2023 250/2023	AJAYA KUMAR JENA-MP	PRIYA RANJAN SINGH
48	CRLREV/186/2023 251/2023	SAROJ KANTA MALLICK-MP	P.K.TRIPATHY
49	CRLREV/187/2023 252/2023	SAROJ KANTA MALLICK-MP	P.K.TRIPATHY
50	CRLREV/187/2023 253/2023	MAHENDRA PRUSTY-MP	RAMDAS ACHARY
51	CRLREV/188/2023 297/2023	RANJAN KUMAR NAYAK-MP	SATYABAN SAHOO
52	FAO/177/2023 298/2023	ATULYA PRADHAN-MP	SATYABAN SAHOO
53	FAO/178/2023 299/2023	PRITAM MAHANANDA-MP	SATYABAN SAHOO
54	FAO/179/2023 300/2023	RANJITA MOHAPATRA @ RANJEETA MOHAPATRA-MP	SATYABAN SAHOO
55	FAO/180/2023 301/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	DEBENDR KUMAR MOHANTY
56	FAO/181/2023 302/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	DEBENDR KUMAR MOHANTY
57	FAO/182/2023 303/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CC. LTD.	DEBENDR KUMAR MOHANTY
	FAO/185/2023		

58	304/2023 FAO/186/2023	O.I.C., SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
59	350/2023 RSA/140/2023	SANJAY KUMAR SWAIN-MP	SAMARENDRA MOHANTY
60	351/2023 RSA/40/2020	KANAKA MANJARI DAS-MP	SOUMYA MISHRA
61	352/2023 RSA/141/2023	SIBAPRASAD SATAPATHY-MP	AMITAV TRIPATHY
62	353/2023 RSA/142/2023	KRISHNA CHANDRA PADHY-MP	JAYASANKAR MISHRA
63	354/2023 RSA/143/2023	SANJUKTA BISWAL-MP	TUSAR KUMAR MISHRA
64	355/2023 RSA/187/2022	MAGUNI BISWAL-MP	DWARIKA PRASAD MOHANTY
65	356/2023 RSA/160/2022	STATE BANK OF INDIA-MP	PRADIPTA KUMAR MOHANTY
66	357/2023 RSA/144/2023	JAGATESWAR MAHADEV-MP	DWARIKA PRASAD MOHANTY
67	358/2023 RSA/145/2023	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
68	359/2023 RSA/145/2023	MANJU JAJODIA-MP	BIBEKANANDA BHUYAN
69	360/2023 RSA/146/2023	TAHASILDAR, MALKANGIRI-MP	AJAYA KUMAR NANDA, A.G.A.
70	361/2023 RSA/146/2023	TAHASILDAR, MALKANGIRI-MP	AJAYA KUMAR NANDA, A.G.A.
71	362/2023 RSA/148/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
72	363/2023 RSA/147/2023	KIRATI KUDEI-MP	SATYANARAYAN MOHAPATRA
73	364/2023 RSA/356/2008	SAURI BEHERA-MP	M/S.P.P.RAY
74	365/2023 RSA/356/2008	SAURI BEHERA-MP	M/S.P.P.RAY
75	366/2023 RSA/356/2008	SAURI BEHERA-MP	M/S.P.P.RAY
76	381/2023 CMP/479/2019	RAMESH CHANDRA BARIK-MP	M/S.BISWAJIT MOHAPATRA
77	382/2023 CMP/407/2023	BANSIDHAR PANDIT-MP	BISWAJIT MOHAPATRA
78	383/2023 CMP/408/2023	ARCHANA SAHU-MP	SURYAKANTA DASH
79	384/2023 CMP/410/2023	AISHWARYA MOHANTY-MP	KALINGA KESHARI MOHAPATRA
80	385/2023 CMP/167/2022	HARIHARA DWIBEDI-MP	DARPAHARI DHAL
81	386/2023 CMP/412/2023	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
82	387/2023 CMP/413/2023	BIKRAM KESHARI DHAL-MP	TANMAY MISHRA
83	388/2023 CMP/128/2023	M/S.OMM AUTOMOBILES, JAJPUR-MP	
84	389/2023 CMP/414/2023	KANDURI BHATTA-MP	SUMITRA MOHANTY
85	390/2023 CMP/417/2023	PADMA MANJARI DEVI-MP	PRAFULLA KUMAR RATH
86	534/2023 BLAPL/9148/2022	PARIMAL DAS-MP	ASIT KUMAR JENA, M/S.NIHAR RANJAN SAHOO, JIBA
87	535/2023 BLAPL/1631/2023	SK. ISSAK ALLI @SK. ESSAK ALE-MP	PRAMOD KUMAR JENA
88	536/2023 BLAPL/2454/2023	SIBA PUJARI-MP	
89	537/2023	PARAMESWAR KARNA-MP	

90	BLAPL/9909/2022 538/2023	RANJU JYOTI-MP	SURENDRA KUMAR BISWAL M/S.AMULYA RATNA P
91	BLAPL/11913/2022 539/2023	RAMAN DASH @ PINTU-MP	
92	BLAPL/1121/2023 540/2023	PITABAS TAKRI-MP	SARBESWAR SAHOO
93	BLAPL/2983/2023 541/2023	SUSHANTA KUMAR SAHOO-MP	ADITI HOTA, M/S DHIRENDRA KUMAR MOHAPATRA
94	BLAPL/4097/2022 593/2023	RUDRA NARAYAN PATI-MP	B. SINGH
95	MACA/327/2023 594/2023	NIKUNJA JENA-MP	B. SINGH
96	MACA/328/2023 595/2023	NIKUNJA JENA-MP	B. SINGH
97	MACA/328/2023 596/2023	THE LEGAL MANAGER, CHOLAMANDALAM MS G.I.CO. LTD	DAMPALI KHAN
98	MACA/170/2023 597/2023	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	
99	MACA/567/2022 598/2023	BRUNDABAN SWAIN-MP	PRADEEP KUMAR MISHRA
100	MACA/334/2023 599/2023	SWEETY MALIK @ MITALI MALIK-MP	PRADEEP KUMAR MISHRA
101	MACA/335/2023 600/2023	JANARDAN PATRA-MP	PRADEEP KUMAR MISHRA
102	MACA/336/2023 601/2023	JANARDAN PATRA-MP	PRADEEP KUMAR MISHRA
103	MACA/336/2023 602/2023	INDRAJIT SAHU-MP	PRADEEP KUMAR MISHRA
104	MACA/337/2023 603/2023	THE DIVL. MANAGER, THE ORIENTAL INSURANCE CO. LTD	DAMPALI KHAN
105	MACA/338/2023 604/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD	DASMOHAPATRA
106	MACA/339/2023 605/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD	DASMOHAPATRA
107	MACA/339/2023 606/2023	NIRANJAN PARIDA-MP	ANANGA KUMAR OTTA
108	MACA/340/2023 607/2023	LIZA MALLICK-MP	SOMANATH NANDA
109	MACA/245/2023 608/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
110	MACA/342/2023 609/2023	DHANANJAYA MEHER-MP	PRASHANTA KUMAR NAYAK
111	MACA/344/2023 610/2023	THE BRANCH MANAGER, SBI G.I.CO. LTD.-MP	G.P DUTTA
112	MACA/345/2023 611/2023	THE BRANCH MANAGER, SBI G.I.CO. LTD.-MP	G.P DUTTA
113	MACA/346/2023 719/2023	PURNIMA BEHERA-MP	RASHMI RANJAN NAYAK
114	ABLAPL/8164/2021 720/2023	PRADIP KUMAR BARAD-MP	Binaya Bhusan Routray
115	ABLAPL/12755/2022 721/2023	GITARANI PANDA-MP	PRATAP KESHARI DEO
116	ABLAPL/2935/2023 722/2023	RAJESH KUMAR DASH-MP	NIRANJAN SINGH (1)
117	ABLAPL/16720/2022 723/2023	KAILASH CHANDRA DAS-MP	
118	ABLAPL/13671/2022 724/2023	NEWTON PRADHAN-MP	
119	ABLAPL/10513/2022 725/2023	SIBABRATA SAHOO-MP	
120	ABLAPL/12106/2022 726/2023	DEEPAK KUMAR PRADHAN @ RAGHU PRADHAN-MP	
	ABLAPL/11065/2022		

121	727/2023 ABLAPL/4838/2018	SRIDHAR NAIK-MP	
122	728/2023 ABLAPL/556/2023	MINAKSHI @ MEENAKHI DAS-MP	
123	729/2023 ABLAPL/3524/2018	JITU BINDHANI@BHAGABAN KAETHA-MP	SOUGAT DASH
124	730/2023 ABLAPL/512/2023	BIRAT @ VIRAT RANA-MP	
125	731/2023 ABLAPL/2914/2023	NARENDRA BARAL-MP	
126	835/2023 CRLA/385/2023	DHRUBA CHARAN NAYAK-MP	RAJENDRA KUMAR PRADHAN
127	836/2023 CRLA/385/2023	DHRUBA CHARAN NAYAK-MP	RAJENDRA KUMAR PRADHAN
128	837/2023 CRLA/318/2016	SUKA PARIDA@CHUTA-MP	M/S.R.N.BARIK,MR.BISWA PRAKASH DHAL
129	838/2023 CRLA/318/2016	SUKA PARIDA@CHUTA-MP	M/S.R.N.BARIK,MR.BISWA PRAKASH DHAL
130	839/2023 CRLA/905/2022	ASHIS@ASIS DAS-MP	KASHINATH PATTANAIK
131	840/2023 CRLA/1121/2022	BIJAYA MALLICK-MP	KASHINATH PATTANAIK
132	841/2023 CRLA/411/2021	UTTAM UPADHYAYA-MP	N.N.MOHAPATRO
133	842/2023 CRLA/417/2019	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKIT MOHANTY
134	843/2023 CRLA/625/2020	CHOUDHURY ABINASH DAS @ MUNA-MP	MANOJ KUMAR PATI
135	844/2023 CRLA/378/2023	SIVHA @ KANDUA @ BAIA @ BANAMALI PATRA-MP	RAMANI KANTA PATTANAIK
136	845/2023 CRLA/378/2023	SIVHA @ KANDUA @ BAIA @ BANAMALI PATRA-MP	RAMANI KANTA PATTANAIK
137	846/2023 CRLA/341/2023	BAPINA KUMAR NAYAK@DIGAL@DIGI-MP	BIJAYA KUMAR SAHOO
138	847/2023 CRLA/511/2022	NILAKANTHA PRADHAN-MP	NEPOLEON SAHANI
139	848/2023 CRLA/389/2023	BAI @ BALARAM GIRI-MP	BHABANI SHANKAR DASPARIDA
140	849/2023 CRLA/389/2023	BAI @ BALARAM GIRI-MP	BHABANI SHANKAR DASPARIDA
141	850/2023 CRLA/139/2016	SUBASH SIKDAR-MP	M/S.RAKESH KU. DASH S.K.SAMANTARAY G.N.PARI
142	851/2023 CRLA/202/2022	AJIT KUMAR GIRI-MP	BINI MISHRA
143	852/2023 CRLA/620/2016	NILU KUMAR RAITA-MP	M/S.JYOTIRMAYA SAHOO
144	1255/2023 CRLMC/1239/2023	SAROJ KUMAR SATAPATHY-MP	SANDIPANI NAYAK
145	1256/2023 CRLMC/960/2023	MUNA@SANJAY KUMAR SAMANTARAY-MP	
146	1257/2023 CRLMC/3150/2017	PREMANANDA PATNAIK-MP	M/S.DEEPALI MAHAPATRA
147	1258/2023 CRLMC/3401/2022	LAXMINARAYAN DAS-MP	DINESH KUMAR MOHANTY
148	1259/2023 CRLMC/1780/2023	RAJESH GOSSAIN-MP	NIROD KUMAR SAHU
149	1260/2023 CRLMC/1782/2023	DR. GUNANIDHI NAIK, OAS-MP	S.K.MISHRA
150	1261/2023 CRLMC/1782/2023	DR. GUNANIDHI NAIK, OAS-MP	S.K.MISHRA
151	1262/2023 CRLMC/1783/2023	BAPAN SARKAR-MP	HARIPAD MOHANTY
152	1263/2023	PACHHA @ DEBENDRA KUMAR SAHU-MP	SOUBHAGYA KUMAR DASH

153	CRLMC/1786/2023 1264/2023	SIMANCHAL BEHERA-MP	
154	CRLMC/1151/2023 1265/2023	PRAKASH KUMAR MISHRA @ PRAKASH @ LULIA MISHRA-MP	SUMPAKANTA DWIBEDI
155	CRLMC/1794/2023 1266/2023	GOBINDA MALLICK-MP	BHARAT BHUSAN ROUTRAY
156	CRLMC/1796/2023 1267/2023	LAXMAN BEHERA-MP	B. N. MOHAPATRA
157	CRLMC/1797/2023 1268/2023	BUI NAHARA-MP	BHARAT BHUSAN ROUTRAY
158	CRLMC/1798/2023 1269/2023	SUDIPTA RANJAN CHAND-MP	SOUMYA RANJAN DAS
159	CRLMC/1804/2023 1270/2023	HEMSAGAR SETHI-MP	JNYANANANDA PANDA
160	CRLMC/1807/2023 1271/2023	HEMANT KUMAR NAIK @ NAYAK-MP	AMIT KUMAR NATH
161	CRLMC/1808/2023 1272/2023	RABI DORA-MP	MANAS CHAND
162	CRLMC/1809/2023 1273/2023	SAUMYA RANJAN MOHAPATRA-MP	BIPLAB KUMAR DASH
163	CRLMC/1811/2023 1274/2023	DIBYASINGH DAS-MP	
164	CRLMC/1264/2023 1817/2023	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY,A.G.A
165	WA/709/2023 1818/2023	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY,A.G.A
166	WA/709/2023 1819/2023	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY,A.G.A
167	WA/709/2023 1820/2023	E.I.C.-CUM SECY, WORKS DEPT, ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
168	WA/710/2023 1821/2023	E.I.C.-CUM SECY, WORKS DEPT, ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
169	WA/710/2023 1822/2023	E.I.C.-CUM SECY, WORKS DEPT, ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
170	WA/710/2023 1823/2023	NAMITA NANDA @ PRUSTY-MP	BIKASH JENA
171	WA/711/2023 1824/2023	NAMITA NANDA @ PRUSTY-MP	BIKASH JENA
172	WA/711/2023 1825/2023	MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION, SOURNI-MP	MOHANDEV RAY
173	WA/712/2023 1826/2023	MANGALPUR GRAM PANCHAYAT LEVEL FEDERATION, SOURNI-MP	MOHANDEV RAY
174	WA/712/2023 1827/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
175	WA/713/2023 1828/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
176	WA/713/2023 1829/2023	TRIBIKRAM BEHERA-MP	S.K.SAMAL
177	WA/714/2023 1830/2023	ANJANA SAHU-MP	NIRMAL CHANDRA DAS
178	WA/715/2023 1831/2023	ICICI PRUDENTIAL LIC LTD.-MP	SAMARENDRA KUMAR MOHANTY
179	WA/746/2022 1832/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
180	WA/716/2023 1833/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
181	WA/716/2023 1834/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
182	WA/716/2023 1835/2023	SASMITA NAYAK-MP	PRABHASI NAYAK
183	WA/680/2023 1836/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
	WA/717/2023		

184	1837/2023 WA/717/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
185	1838/2023 WA/717/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
186	1839/2023 WA/718/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
187	1840/2023 WA/718/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
188	1841/2023 WA/718/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
189	1842/2023 WA/719/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
190	1843/2023 WA/719/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
191	1844/2023 WA/719/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
192	1845/2023 WA/720/2023	VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING-MP	SUNIL KANTHAWAN
193	1846/2023 WA/720/2023	VICE CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING-MP	SUNIL KANTHAWAN
194	5132/2023 WP(C)/10341/2023	GIRISH CHHABRA-MP	SIDDHARTHA PRASAD MISHRA
195	5133/2023 WP(C)/11164/2023	ABASIKA SANGHA, SECTOR 13, CUTTACK-MP	NIROD KUMAR SAHU
196	5134/2023 WP(C)/11170/2023	SAHADEV NAYAK-MP	BUDHADEV ROUSTRAY
197	5135/2023 WP(C)/9268/2023	KUNJA BIHARI MOHANTA-MP	BISWAJIT NAYAK
198	5136/2023 WP(C)/11175/2023	LIZA PAL-MP	BIRAJA PRASANNA DAS
199	5137/2023 WP(C)/11176/2023	MANOJ KUMAR MOHANTY-MP	BIRAJA PRASANNA DAS
200	5138/2023 WP(C)/9785/2023	RAJU KUMAR-MP	SUBASH CHANDRA PUSPALAKA
201	5139/2023 WP(C)/9515/2023	SUKANT PATTNAIK-MP	MADAN MOHAN SWAIN
202	5140/2023 WP(C)/41518/2021	DR. BALARAM BAG-MP	ANIMA KUMARI DEI
203	5141/2023 WP(C)/11178/2023	BHUBANESWAR MAHANANDA-MP	RAMESH KUMAR SAHU
204	5142/2023 WP(C)/11183/2023	SAROJ KUMAR NAYAK-MP	BIRAJA PRASANNA DAS
205	5143/2023 WP(C)/11185/2023	SABITA RAY-MP	BIRAJA PRASANNA DAS
206	5144/2023 WP(C)/11187/2023	YUDHISTHIR PRADHAN-MP	SUSANTA KUMAR BARAL
207	5145/2023 WP(C)/11189/2023	BISWARANJAN DASH-MP	KRISHNA CHANDRA SAHU
208	5146/2023 WP(C)/311/2021	RENUBALA DAS-MP	
209	5147/2023 WP(C)/11191/2023	RAJENDRA RAUTRAY-MP	KRISHNA CHANDRA SAHU
210	5148/2023 WP(C)/7747/2010	JANHABI BADHAI-MP	
211	5149/2023 WP(C)/11195/2023	NIRAKAR GARNAYAK-MP	SANGRAM KUMAR SINGH
212	5150/2023 WP(C)/4207/2017	DILLIP KU.SAHOO-MP	M/S.PRITHIVI RAJ
213	5151/2023 WP(C)/11198/2023	SHATRUGHANA MOHARANA-MP	GYANENDRA KUMAR TRIPATHY
214	5152/2023 WP(C)/13929/2022	MUKESH CHANDRA NAYAK-MP	TAPAN KUMAR MANDAL
215	5153/2023	SAROJ KUMAR MOHANTY-MP	SANGRAM KUMAR SINGH

216	WP(C)/11199/2023 5154/2023	RUDRA NARAYANA JENA-MP	ANJAN KUMAR BISWAL
217	WP(C)/11200/2023 5155/2023	NIRANJAN PANDA-MP	M/S.SRINIBASH SATAPATHY
218	WP(C)/8136/2016 5156/2023	SARBESWAR DAS-MP	ANJAN KUMAR BISWAL
219	WP(C)/11204/2023 5157/2023	M/S. SHAKTI MALTARE AND LEMONADE PVT. LTD., ANGUL-MP	
220	WP(C)/9554/2023 5158/2023	SANJIBA KUMAR TARINI-MP	KRISHNA CHANDRA SAHU
221	WP(C)/11206/2023 5159/2023	M/S SHAKTI MALTARE AND LEMONADE PVT. LTD., ANGUL-MP	
222	WP(C)/9555/2023 5160/2023	BASANTA KUMAR PRADHAN-MP	PRAFULLA KUMAR RATH
223	WP(C)/11207/2023 5161/2023	SWOPNAJIT MOHAPATRA-MP	BIKRAM CHANDRA GHADEI
224	WP(C)/11208/2023 5162/2023	ASHIS KUMAR BEHERA-MP	PRAFULLA KUMAR RATH
225	WP(C)/11209/2023 5163/2023	ISWAR @ ISWARCHANDRA PRADHAN-MP	
226	WP(C)/9826/2023 5164/2023	JAY PRAKASH SAH-MP	
227	WP(C)/8369/2023 5165/2023	PRAKASH BISOI-MP	
228	WP(C)/8374/2023 5166/2023	RAMESH KUMAR PRUSTY-MP	PRAFULLA KUMAR RATH
229	WP(C)/11216/2023 5167/2023	ANANDA MEHER-MP	M/S.AMIT PR.BOSE
230	WP(C)/15972/2008 5168/2023	BIRANJAN MAJHI-MP	TRILOCHAN BARIK
231	WP(C)/11218/2023 5169/2023	SOUBHAGYA KUMAR JENA-MP	PRAFULLA KUMAR RATH
232	WP(C)/11220/2023 5170/2023	BHARATI MALIK-MP	AUROVINDA MOHANTY
233	WP(C)/11222/2023 5171/2023	AJIT KUMAR SAHU-MP	SUBHRANSU BHUSAN MOHANTY
234	WP(C)/11223/2023 5172/2023	SARIKA PUROHIT-MP	IPSIT AUROBINDO ACHARYA
235	WP(C)/35322/2021 5173/2023	SURENDRA KUMAR BEHERA-MP	
236	WP(C)/31682/2022 5174/2023	MD. ATIUL @ ATA @ ATAUL RASUL-MP	BYOMOKESH SAHOO
237	WP(C)/11225/2023 5175/2023	N. BULU CHOUDHARY-MP	TANMAY MISHRA
238	WP(C)/11226/2023 5176/2023	SAGARIKA PARIDA-MP	GOUTAM MISHRA
239	WP(C)/32287/2020 5177/2023	SASMITA PATRA-MP	DIBYARANJAN BEHERA
240	WP(C)/11228/2023 5178/2023	SADASIVA GUDIA-MP	KRISHNA CHANDRA SAHU
241	WP(C)/11230/2023 5179/2023	RAJA ARDHENDU SEKHAR MOHANTY-MP	DEVASHIS PANDA
242	WP(C)/11231/2023 5180/2023	EXECUTIVE ENGINEER(ELECTRICAL),JEYPORE ELECTRICAL DIVISION, SOUTH COASTAL CIRCLE, Bhubaneswar	
243	WP(C)/8035/2019 5181/2023	EXECUTIVE ENGINEER(ELECTRICAL),JEYPORE ELECTRICAL DIVISION, SOUTH COASTAL CIRCLE, Bhubaneswar	
244	WP(C)/18304/2018 5182/2023	M/S.TOP TECH STEELS PVT. LTD.SUNDARGARH-MP	NILAYA KANTA ROUT
245	WP(C)/11236/2023 5183/2023	LAXMIPRIYA BAIRIGANJAN-MP	SRIDHAR RATH
246	WP(C)/11237/2023 5184/2023	YAGATI KRISHNA MURTY-MP	SUKANTA KUMAR DALAI
	WP(C)/11240/2023		

247	5185/2023 WP(C)/11244/2023	JASOBANTA MALLICK-MP	LALATENDU SAMAL
248	5186/2023 WP(C)/1197/2023	PRAMILA NAYAK-MP	DEBENDRA PRADHAN
249	5187/2023 WP(C)/11246/2023	JASOBANTA MALLICK-MP	LALATENDU SAMAL
250	5188/2023 WP(C)/11249/2023	JASOBANTA MALLICK-MP	LALATENDU SAMAL
251	5189/2023 WP(C)/11250/2023	PRADEEP KUMAR KHILAR-MP	KRUSHNA CHANDRA DASH
252	5190/2023 WP(C)/11251/2023	RASMITA KHILAR-MP	KRUSHNA CHANDRA DASH
253	5191/2023 WP(C)/11254/2023	JASOBANTA MALLICK-MP	LALATENDU SAMAL
254	5192/2023 WP(C)/11252/2023	DR. AJAYA CHANDRA RAY-MP	DEEPAK KUMAR SAMANTARAY
255	5193/2023 WP(C)/11256/2023	AJIT PARIDA-MP	DEBASIS TRIPATHY
256	5194/2023 WP(C)/10809/2023	PRAVAT KUMAR PADHI-MP	SHIVSANKAR MOHANTY
257	5195/2023 WP(C)/11259/2023	PRIYABRAT DAS @ DASH-MP	DEBASIS TRIPATHY
258	5196/2023 WP(C)/23875/2015	CENTRAL FISHERIES RESEARCH EMPLOYEES ASSOCIATION-MP	TONY MOHANTY
259	5197/2023 WP(C)/7100/2022	M/S MOHANTY AND TRIPATHY CONSTRUCTION JV.-MP	
260	5198/2023 WP(C)/11261/2023	GYANDA PRASAD MOHANTY-MP	BIGYAN KUMAR SHARMA
261	5199/2023 WP(C)/10127/2004	MANAGEMENT,EXE.ENGNR-MP	
262	5200/2023 WP(C)/11265/2023	MD QAISER UZZAMAN-MP	BUDHADEV ROUSTRAY
263	5201/2023 WP(C)/11274/2023	KRUSHNA CHANDRA PANDA-MP	SIDHESWAR MOHANTY
264	5202/2023 WP(C)/11275/2023	GYANA RANJAN MOHANTY-MP	ALOK KUMAR PANDA
265	5204/2023 WP(C)/6427/2023	BIRUPAKSHA BISWAL @ BIRUPAKSHYA-MP	SUSANTA KUMAR MISHRA
266	5205/2023 WP(C)/6427/2023	BIRUPAKSHA BISWAL @ BIRUPAKSHYA-MP	SUSANTA KUMAR MISHRA
267	5206/2023 WP(C)/11277/2023	SACHIDANANDA SAHOO-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
268	5207/2023 WP(C)/11279/2023	ARUN KUMAR ROULO-MP	DR.BINODA KUMAR MISHRA
269	5208/2023 WP(C)/4818/2023	SITAKANTA ATIBUDHI-MP	
270	5209/2023 WP(C)/11286/2023	DIPTIKANTA OJHA-MP	DURGESH NARAYAN RATH
271	5210/2023 WP(C)/11289/2023	SANJUKTA SAHOO-MP	AKSHYANGSHU SEKHAR NANDY
272	5211/2023 WP(C)/5941/2023	NEW INDIA AGENCY, DHENKANAL-MP	JAJATI KISHORE MOHANTY
273	5212/2023 WP(C)/11301/2023	RANJAN KUMAR PATTANAIK-MP	BISWAJIT NAYAK
274	5213/2023 WP(C)/11302/2023	S.M.C. OF GOVIND CHANDRA UPPER PRIMARY SCHOOL, BALASORE-MP	BALSORE KUMAR JENA
275	5214/2023 WP(C)/11305/2023	KUMUDINI PATTNAIK-MP	SANJAY KUMAR SAMANTARAY
276	5215/2023 WP(C)/11314/2023	KIRTI RANJAN MOHANTY-MP	BUDHADEV ROUSTRAY
277	5216/2023 WP(C)/12762/2022	DHIRENDRA KUMAR PRADHAN-MP	DAYANANDA MOHAPATRA
278	5217/2023	DHIRENDRA KUMAR PRADHAN-MP	DAYANANDA MOHAPATRA

279	WP(C)/12762/2022 5218/2023	BIKASH RAMAN PRATAPRAY-MP	DAYANANDA MOHAPATRA
280	WP(C)/12767/2022 5219/2023	BIKASH RAMAN PRATAPRAY-MP	DAYANANDA MOHAPATRA
281	WP(C)/12767/2022 5220/2023	KUMAR SAHU-MP	BHARAT BHUSAN ROURAY
282	WP(C)/11322/2023 5222/2023	RAMA CHANDRA PATRA-MP	SURYAKANTA DASH
283	WP(C)/11324/2023 5223/2023	LAMBODAR DAS-MP	J.MISHRA (2)
284	WP(C)/11338/2023 5224/2023	SIBU KANUNGO-MP	SOUMYA RANJAN MOHANTY
285	WP(C)/1754/2023 5225/2023	LALATENDU ROURAY-MP	BHABANI PRASAD MOHANTY
286	WP(C)/8128/2023 5226/2023	M/S.MECON LTD. JHARKHAND-MP	TANMAY MISHRA
287	WP(C)/11340/2023 5227/2023	M/S.TOP TECH STEELS PVT. LTD.SUNDARGARH-MP	NILAYA KANTA ROUT
288	WP(C)/11236/2023 5228/2023	M/S.MECON LTD. RANCHI-MP	TANMAY MISHRA
289	WP(C)/11343/2023 5229/2023	M/S.MECON LTD. RANCHI-MP	TANMAY MISHRA
290	WP(C)/11346/2023 5230/2023	BISWANATH DAS-MP	GYANESWAR SATPATHY
291	WP(C)/11347/2023 5231/2023	PARAMA MUDULI-MP	SATYABRATA MOHANTY
292	WP(C)/11299/2023 5232/2023	JAGDISH PRASAD SAHOO-MP	MAHESWAR MOHANTY
293	WP(C)/11353/2023 5233/2023	ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BILASWAR-MP	ASBENDRAN MOHANTY
294	WP(C)/32402/2022 5234/2023	M/S RAGHUNATH MARANDI, MAYURBHANJ-MP	BIJAY PANDA
295	WP(C)/11359/2023 5235/2023	DIVISIONAL MANAGER,IFFCO TOKIO GENERAL INSURANCE CO.LTD.-MP	
296	WP(C)/7388/2018 5236/2023	TWISHA EDUCATIONAL PRIVATE LIMITED-MP	KSHIROD KUMAR SAHOO
297	WP(C)/11358/2023 5237/2023	BHAGIRATHI BARIK-MP	KARUNAKAR RATH
298	WP(C)/11368/2023 5238/2023	PRADOSH RANJAN MISHRA-MP	KSHIROD KUMAR SAHOO
299	WP(C)/11367/2023 5239/2023	BIPIN BIHARI SAGAR-MP	PRABIR KUMAR RAY
300	WP(C)/11372/2023 5240/2023	SULOCHANA MAHALIK-MP	GOPINATH SETHI
301	WP(C)/11349/2023 5241/2023	CHITTARANJAN MOHANTY-MP	CHITTARANJAN MOHANTY (IN PERSON)
302	WP(C)/16602/2016 5242/2023	SITANSHU RANJAN BEHERA-MP	PRASANTA KU. MISHRA, KAMAL LOCHAN KAR, SIDHANTH
303	WP(C)/22734/2022 5243/2023	M/S.PARADEEP PHOSPHATE LTD.-MP	M/S.JAGABANDHU SAHOO
304	WP(C)/3529/2018 5244/2023	BIRAKISHOR PANIGRAHI-MP	KURESH PRASAD DASH
	WP(C)/10470/2023		